

Rajya Sabha. This committee is required to be consulted by the President in regard to the legislative proposals. This is so far as the legislative competence aspect is concerned.

As regards the other aspect as to how the legislature was dissolved etc. etc. all these matters can certainly be discussed when we come before the House for approval of the Proclamation, and that would be the time and not this to discuss those things.

DR RANEN SEN (Barasat) : May I make a submission ?

MR. SPEAKER : He should have followed the practice of sending an intimation to me earlier. The Minister has replied.

DR. RANEN SEN : It is just a clarification. Previously also all the Bills meant for West Bengal used to be brought before this House. How is the power taken away now from this Parliament ? Now there is President's rule. We are working as the legislature for West Bengal also. Therefore, all the powers vesting in that Assembly should vest in us.

SHRI K. C. PANT : That is why the Bill. Dr. Ranen Sen will remember that during the last Presidential rule, we enacted some very important and useful pieces of legislation including land reform legislation and the Consultative Committee was consulted at the time.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to confer on the President the power of the Legislature of the State of West Bengal to make laws".

The motion was adopted

SHRI K. C. PANT : I introduce the Bill.

13.07 hrs.

DEMANDS FOR GRANTS, 1971-72—Contd

MINISTRY OF AGRICULTURE—Contd.

MR. SPEAKER : Further discussion and voting on the Demands for grants under

the control of the Ministry of Agriculture together with cut motions moved. We will continue upto 3.30 P.M. How much time does the Minister require for reply ?

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED) : About half an hour.

MR. SPEAKER : I think we can spare that time on Monday. He will reply on Monday.

SHRI F. A. AHMED : Yes.

श्री अन्निका प्रसाद (बलिया) : अध्यक्ष महोदय, हम पहले ही कह रहे थे कि चूंकि ऐसी-कलचर से चार विषय सम्बन्धित हैं इस लिये हम पर कम से कम दस घण्टे चाहियें, लेकिन आपने छः घण्टे ही रखे हैं। अब आधा घण्टा बढ़ाने से क्या होगा ? कम से कम चार घण्टे और बढ़ाये जाने चाहिये।

MR. SPEAKER : Shri Shinde was on his legs. He will try to be brief.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : Yes.

Yesterday I said that many senior colleagues of ours had participated in the debate which had been very useful and constructive. Shri Genda Singh, Shri Darbara Singh and a number of others really enlightened us on a number of issues. I am thankful to all the members who have spoken.

I would like to say that Shri M. Satyanarayana Rao was very unfair to me, my Ministry and to my Minister. I am not allergic to criticism. In fact I am such a worker and colleague of yours who would like to welcome criticism as it will help us to improve matters. But when personal references were made to Shri F. A. Ahmed, I felt extremely unhappy.

SHRI M. SATYANARAYAN RAO (Karimnagar) : I have not said anything objectionable. I have great respect for him. But so far as agriculture is concerned, it is a

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very difficult subject for him because he is not an agriculturist and does not know the facts. This was what I said.

SHRI ANNASAHIB P. SHINDE : I have had the good fortune to work with many Food Ministers. I have worked with Shri C. Subramaniam and Shri Jagjwan Ram. I have been working with Shri F. A. Ahmed since the last one and a half year. May I tell you that I have found in him one of the finest politicians who has the wisdom to understand the issues ? Therefore it is wrong to say that this Ministry has been thrust on him as it would create a wrong impression in the country about the functioning of the Ministry. This is a public issue and therefore I have tried to reply to this point.

Because of his wisdom, what is happening today in the country. I recall the time a few years earlier when I was speaking from this very place. Acharya Kripalani was then a member of this House. I made a statement since I knew something about agriculture I made a claim at that time that our country was likely to become self-sufficient. Acharya Kripalani rose and requested the Chair that he might be allowed to interrupt. He said, "This young man is making irresponsible statements, he should not make them." I do not blame Acharya Kripalani because that was the feeling of a large section of the politicians and the people in the country. Many people thought that this country would never reach the stage of being self-sufficient. But what has happened today ?

All of us should be proud of this that today our country is on the threshold of being self-sufficient. Our food production has almost reached the figure of 106 million tonnes. Our experts are still struggling because the market arrivals are very heavy, and I think this figure of 106 million tonnes is likely to be an under-estimate.

We were so much dependent on other countries for foodgrains. We were begging at the doors of others. So, all of us should be proud of this.

Do you think this is simply, as an hon. Member said in an interruption yesterday, due to good weather conditions ? I submit that it is not due to weather conditions alone. Of course, in a country like India, weather conditions

are tropical, rainfall plays a very important role, but it is not the weather alone, but it is the human role, the incentive given by the Ministry, the work done by the production side, the management of the food economy by the food Department and as has been rightly pointed out by Shri Darbara Singh, the farmers of this country that have really helped us. We should take a balanced view of the picture. The initiative was taken by the Government of India and we got an excellent response from the farmers.

I have made this comment in this country and elsewhere that in wisdom the farmers of our country are second to none. They are people who understand. They may be illiterate, they may be poor, but they understand. Once the technology is known and it is established and properly demonstrated to them, they act so quickly, so well, so intelligently. Therefore, the initiative taken by my Ministry, the co-operation extended by all State Governments, irrespective of political affiliations, and the response of the farmers have gone a long way in really bringing our country to the stage of self-sufficiency. We need no longer beg at the doors of others for foodgrains. As you are aware, Government has made an announcement on the floor of the House a number of times that we are going to stop concessional imports by 1971, i.e., within a few months from now. Government want to stick to this commitment which has been made to this country and to this august House.

We should be happy that last year while the prices of industrial products went up by seven to eight per cent, there has been a fall to the tune of four to five per cent in food prices in this country. Ultimately we have responsibility not only to the producers of this country but to the large section of consumers of this country, very poor people whose purchasing power is low. I am coming to the point how we have tried to safeguard the interests of the producers, but the increase in production has helped us in stabilising prices. The fall in the prices of foodgrains as against the rise in other prices during the last year is really another achievement of my Ministry, of which all of us can be proud.

There has been some criticism in regard to the role of the Food Corporation and also some suggestions. We are taking some action on them. An hon. Member made reference

to corruption etc. We shall not hesitate to take the strongest possible action against anybody who is found guilty of indulging in corrupt practices. But we should take a balanced view about the role of the Food Corporation. For the first time, the public sector undertaking in this country is making a valuable contribution to the economy of our country. It was our dream. We have been talking for many years that there should be State trading in foodgrains, and that a public sector undertaking like the Food Corporation of India should have a commanding and strategic role in the Indian foodgrains market. What has happened today? The Food Corporation has really gained a commanding position in the Indian foodgrains market today. See the procurement figures; see the role the Food Corporation is playing today. Today, the stock position is so happy. We have almost 8.7 million tonnes of foodgrains with us in stock. We wanted that by the end of the fourth Five Year Plan we should have a buffer-stock of five million tonnes. We have attained that in 1970-71, three years earlier. Should we not be proud of this?

Then, with regard to wheat procurement, there has been some criticism. Mr. Genda Singh—he is a very responsible politician—said that we should try to educate the staff of the Food Corporation. I entirely agree; there is need. (Interruption) I entirely share the sentiments of Mr. Genda Singh and other hon. Members who expressed the view that the Food Corporation should try to improve. But I would also like you to appreciate the achievements of the Food Corporation during the last two years, and particularly this year. This year, the Food Corporation has procured wheat, during the last two months and a half, to the tune of 4.7 million tonnes. It is such a gigantic task as has never happened in the history of our country, in the history of agricultural economy. For instance, as compared to 1969-70, we have procured up to June, 22 lakh tonnes; in 1970-71, 25 lakh tonnes; and this year 45 lakh tonnes, and the latest figure is 47 lakh tonnes.

The Agricultural Prices Commission has fixed a target of four million tonnes. Formerly, in the good old days, when the Government used to talk about targets, people used to say—they were sceptical—that they were only paper targets and nothing was going to be realised. What has happened to it now?

The target has not only been achieved, but the targets have been surpassed. We procured much more than the targeted figures. Because of that, what was happened in this country? The fear was despite the role of the Food Corporation, we were thinking that we shall have to import, because there is a wide gap between the public distribution and procurement,—public distribution through fair-price shops and ration shops at controlled prices. The requirement was to the tune of nine million tonnes, and procurement used to be at the level of six million tonnes. There was a gap of three million tonnes. Previously, the procurement was stagnant for a few years. And we thought that if the gap remained, we shall not be in a position to stop the import of foodgrains. What has happened this year? This year, public distribution is going down as a result of easy availability of foodgrains. The people do not want to purchase through fair-price shops or ration shops because it is available in at the same price in the open market now. Public distribution is going down and our procurement is increasing. This gap which used to be three million tonnes is no longer there. Therefore, in regard to this, there is no need for any considerable import.

The problem regarding the price is a little difficult, because of the influx of the refugees. They are rice-eating refugees. Some of the countries have been offering us wheat. My appeal to them would be that if they really want to help us in this matter—we are helping on humanitarian grounds, and as has been said on the floor of this House, it is the responsibility of the International community to feed them—they should give us rice and not wheat, because the refugees are rice-eating people.

In wheat, really we have almost doubled our production. The experts are still struggling with the figures; they made an estimate of 21 million tonnes in the beginning, and then they thought it may come to 22 million tonnes. I shall not be surprised if the experts come to the conclusion that this year's wheat production would be 23 million tonnes. In regard to rice, already the breakthrough is there; the signs are there. Formerly, our rice production used to be somewhere about 32 to 39 million tonnes. This year, we have produced 42.5 million tonnes. This indicates that a breakthrough is coming. It is a very happy sign for us, and it is much better for the food economy.

[Shri Annasaheb P. Sinde]

I would repeat that the food economy was managed very well by my Ministry and the Government of India ; the consumers and the producers have also benefited. The producers have benefited in the sense that had not the Food Corporation come in the market in a commanding way, the prices would have gone down very much ; there would have been a depression in the market and millions of farmers would have suffered. As a result of the role played by the Food Corporation, the interests of the consumers and producers have been well protected.

Regarding land reforms and the problem of small farmers, these are very important issues and my senior colleague will deal with them when he replies. Ultimately, the small farmer is not able to take advantage of the green revolution because he has no resources. The bigger land-owners have resources to purchase fertilisers, seeds, tractors etc. Even the banking system was not helping the small farmers. That is why the Government nationalised the banks. Now, two fundamental decisions have been taken. Firstly, a directive has been issued by the Reserve Bank that out of the total credit given through cooperatives, 20 per cent is reserved for small farmers. Secondly, a credit guarantee corporation has started operating under the Finance Ministry and loans upto 1000 given to small farmers would be guaranteed. Banks were not prepared to advance loans to the small farmers because recovery was doubtful. Now the repayments would be guaranteed to the extent of 75 per cent and the small farmers would be able to get credit on a very extensive scale.

SHRI B. K. DASCHOWDHURY (Cooch-Bihar) : The Ministry has got two schemes—Small Farmers Development Agency and Marginal Farmers and Agricultural Labourers scheme. Why are these two schemes implemented in a selective way ? Why not apply them to all districts ?

SHRI ANNASAHAB P. SHINDE : When new schemes are formulated, we should see how they work. The intention is not to keep them confined to a few districts. If they succeed, our intention is to cover the whole country in due course. This is one of the most challenging programmes that Government have taken up. We should implement it sincerely and successfully and then expand it all over the country.

I know you take a lot of interest in it and I will discuss it personally with you.

Coming to the low consumption of fertilisers in our country, Shri Darbara Singh quoted some figures and said Belgium has the highest level of consumption of fertilisers. He said it was 293 kg per hectare. Now it is 300, in terms of pure nitrogen. But in our country it is 9 kg. Now, to make a proper assessment, we should see what was the position ten years ago and five years ago. Five years ago, the consumption was just 4 kg. Now it has more than doubled and come to 9 kg. So, it is increasing very fast, as a result of the number of steps taken by my ministry. We try to see that fertilisers reach all the farmers. Of course, there are some complaints, but may I assure the House that our supply position is very satisfactory and the agricultural production programme need not suffer. There might have been some difficulties about particular types of fertilisers. There is more demand for sulphate of ammonia and calcium ammonium nitrate. We are trying to examine the possibility of importing them. But so far as the general availability of nitrogen is concerned, we have enough stock and we shall be in a position to meet all reasonable requirements of the State Governments

Mr Genda Singh made some reference to agricultural education and said proper attention is not given to it. He is not present ; I am sorry to learn that he is ill. He is a very knowledgeable member who knows the intricate problems of agriculture.

He said that proper attention was not being given. I shall be prepared to welcome any suggestion from any hon. Member belonging to any party for improving the position. But may I tell you that for the first time in this country a very basic and fundamental approach, a new approach, has been adopted regarding agricultural education ? There was one basic defect with our educational system. It used to be academic and completely divorced from the realities of life. What we have done in regard to agricultural education is that now we have separated the stream of agricultural education from the general stream of education in our country. We have re-organised our agricultural universities. Now we have advised State Governments that each State must have an agricultural university of its own and almost 15 agricultural universities have come into being.

One hon. Member, Shri Patel, who is not here now, made a reference to delay in organising the Gujarat agricultural University. There is no delay whatever at our end. We are prepared to start the Gujarat Agricultural University. It was for the State Government. Unfortunately, the State Government which was in power there did not take quick decisions. Therefore, the delay had been at that end and not at our end. Yet, it will be my endeavour to see that this is expedited as much as possible.

In regard to agricultural education the point I was making was that we have for the first time taken a policy decision that agricultural universities should attend to agricultural education and it should be linked with research and extension. That means, our education should be connected with problems of life, practicalities and problems in the field. Therefore, Pantnagar Agricultural University, Ludhiana Agricultural University, Jabalpur Agricultural University—I can go on naming universities like that—have become historical names in our country. Why research is making such a valuable contribution in our country, is because the basic approach to these problems has been changed. So, it would not be right to say that attention is not being paid to this matter. But, as I said, I am prepared to welcome any suggestion from any quarter.

SHRI B. S. BHURA (Bhatinda) : Agricultural graduates are unemployed.

SHRI ANNASAHEB P. SHINDE : I have gone into that issue and I agree that this problem has to be attended to. But I find, as compared to unemployment of engineers in general, the unemployment of agricultural graduates is on a limited scale. Because of the development of agriculture, a large number of graduates are finding employment. Even then there is some unemployment. Therefore, we have decided to have 500 agro-service centres in the country where we intend to provide them jobs, credits etc. - jobs not in the sense of employment but self-employment. My ministry has given some thought to the problem and we would continue to attend to this problem in future.

I have not much time as you had warned me in the beginning that I should be very brief. I will make only one observation and resume my seat. I think, it was Shri Mukhtiar Singh who made a very uncharitable reference

to our Prime Minister. The Prime Minister is not here, but he made a reference to the way the Prime Minister was making appointments. It was very unfair on his part. For instance, he referred to Shri Iqbal Singh's appointment. I will not refer to all the appointments. What is wrong in making him the Chairman of the Food Corporation of India? As many of his colleagues know, Shri Iqbal Singh was the most senior politician in this country. He participated in the freedom struggle and suffered there. Then, he had been continuously a member of the Lok Sabha from 1952 onwards up to 1970. For instance, last time also one of our valuable colleagues, who was not a Member of Parliament at that time, Shri Shah Nawaz Khan, was appointed Chairman of the Food Corporation of India and he managed the Food Corporation, I must say, very well. So, what is wrong in appointing Shri Iqbal Singh as Chairman of the Corporation?

DR. KAILAS (Bombay South) : She should be complimented rather for appointing Shri Iqbal Singh.

THRI ANNASAHEB P. SHINDE : Yes, she (the Prime Minister) should be complemented rather. Therefore, either this criticism was uninformed or was politically motivated and I completely disagree with the hon. Member.

With these observations, I thank you for giving me this opportunity.

13.30 hrs.

[MR DEPUTY-SPEAKER *in the Chair*]

SHRI R. N. BARMAN (Balurghat) : Mr. Deputy-Speaker, Sir, ours is an agricultural country and vast multitude of our people are absolutely dependent on agriculture. In a developing nation like ours, a country's development cannot be expected unless there are adequate agricultural developments. Rightly, therefore, Sir, the first planners of our country laid due emphasis on the agricultural development of the country for the first Five Year Plan. But, unfortunately, before reaching to certain standards of agricultural development, before coming to the point of equalisation of agricultural economy with other forces of economic development, the stress on this agricultural development was greatly minimised in the Second and Third Five Year Plans with the result that both our Second and Third Five Year Plans could not make much headway for total national development of the country.

[Shri R. N. Burman]

Because, neither our agricultural development was up to the tune, nor adequate spent up demand was created for other commodities that are manufactured and intended to be manufactured during the Second and Third Five Year Plans.

The net result of this was a big failure. Fortunately enough, our leaders have come to realise that agricultural development has become a must towards an all round development of the country, and, therefore, very rightly after the Third Five Year Plan, huge stress was laid on the agricultural development by taking certain measures which have started yielding result, and today, by and large, we are in a position to reduce drastically the import of foodgrains from other countries. One can imagine, Sir, running from 70 million tonnes of foodgrains in 1966-67, today we are having about 105 million tonnes of foodgrains. This increase of 35 million tonnes of foodgrains in the course of few years has given a great lift towards solving our food crisis.

In this respect, I must congratulate the Government and the ministers concerned for showing rapid signs of development. At the same time, Sir, one must not lose sight of the chronic disability that we are still facing in the field of agricultural development in our country. Without going to much comparison with international standard, I can just cite one or two instances, that is, in North Korea, the paddy yield per acre is about 60 quintals, but in our country, it is only 10 to 11 quintals per acre. This is also not in all cases. Of course, it is true that in certain areas like Punjab, Haryana and some other places, the yield per acre is still higher. But in Bengal, particularly, in North Bengal, to be on a higher site, it is hardly 5 quintals or so per acre, and the reasons are not far to seek. It is the defect of our Agriculture Ministry that adequate improvement could not be forced at to all those backward regions. Due to lack of irrigational facilities, the process of mechanised agriculture and lack of supply of improved manure, fertiliser and techniques, the backward regions of the country, be it North Bengal or any other place, have not been given due importance so far as agriculture is concerned and, as a result thereof, a huge gap between improved agriculture and undeveloped field of agriculture has been rising higher and higher still.

This is also making the poor agricultural labourer poorer and poorer due to apathetic attitude of the administration. While one part of the country is going richer and richer to the agricultural development, the other part of the same country is becoming poorer and poorer. In the circumstances, Sir, should the people of these backward regions not feel with all emotions and sentiments that their cases are not being properly looked into? Therefore, I would appeal to the hon. Minister to consider this particular aspect of the matter and try to give so much incentives to the people of those regions so that these poor people could come up to the level of the average to the development in agriculture of the country.

For this matter, the first thing that should be considered is that there must be a uniform legislation for land reforms all over the country which will certainly put all poor labourers under one law. I agree with the Government that this being a State subject, the difficulties are there, but I would certainly request the hon. Minister to settle the matter once for all by drawing the attention of the State Ministers concerned, and it should be settled for the national interest and the national integrity as well.

Secondly, so far as North Bengal is concerned, the two approved schemes of the the Department of Agriculture, known as 'Small Farmers Development Agency' and 'Marginal Farmers Agricultural Labourer' have not been uniformly applied in all the districts of North Bengal. I would appeal to the hon. Minister to see that these North Bengal districts being very poor and the local people groaning under economic pressure, immediately the Government should consider to implement the above two schemes for the benefit of the poor agricultural labourers. The Government should not and must not say that the primary objectives of these two schemes lie with the respective State Governments but this Government should realise that here the people of India are the people of India, not belonging to any State concerned, and under the Directive Principles of the Constitution of India all State Governments must agree to the objectives mentioned therein and if any one does not, it is the responsibility of the Centre to tell them to come to terms and, therefore, I hold this Central Government for not taking adequate steps in the matter.

Secondly, the loan facilities and supply of improved seeds should be made as casier as possible and thirdly the Government should consider the cases of landless labourers. In a study it has been revealed that 28% of the total agricultural labourers and workers in India are absolutely landless. This number runs into several crores of people. Government should consider that these people should be provided with land as early as possible. And lastly, I would appeal to the Minister to consider and start a dialogue with the Ministry of Finance to see that a large number of tobacco growers of North Bengal which gives a considerable amount of money to the Central Exchequer by way of Central Excise tax are being deprived of the Central Tobacco Development Scheme. The Government should remember that tobacco earns revenue from foreign countries to the extent of about Rs. 27 crores a year and if developed properly, foreign exchange earning from tobacco will be doubled very soon. Further, while this development scheme by which tobacco growers are entitled to get loan and also get subsidy, this scheme is applicable to the States of Andhra Pradesh, Mysore, Tamil Nadu, Gujarat, Maharashtra, Bihar and Orissa. Why the same scheme should not be applicable to the North Bengal tobacco growers ?

With these humble suggestions to the hon. Minister for his consideration, I support the Demands for Grants of the Ministry of Agriculture.

SHRI RANABHADUR SINGH (Sidhi):

Sir, every country, sooner and later, in its history, faces an occasion of which it can be proud of and it has been given to our country to face our problem of food in a way that at the moment we happen to be in the fortunate position of feeling a bit satisfied.

In the last 24 years of our Independence, our Agriculture Department has had a gradual shift in its policies and from the start in 1928 when the Commodity Committees were formed by the erstwhile rulers of this country, this Department has reached a stage where high class research is gradually filtering down to help the smallest farmer. I, Sir, would like to draw the attention of this Department and this Ministry to the fact that in all the chequered history of this Department, one important aspect which should have been the

very basis of all actions seems to have gone by default. Whether it is growing sugar cane or coffee or wheat or rice, whatever it is, the main fulcrum on which the total productivity rests is not the technique, it is the man behind the technique and the Department has so far been so taken up by the technical aspect of this whole action that the man often is lost.

This long list of items of research that has been given in the brochure brought out by the IARI shows sufficient and substantial amounts allotted for the different crops and different parts of the operation. But even now when we have reached this technically-speaking 'take-off' stage in our agricultural front, hardly any allotment has been made to study the management processes of farmers in different regions of this country.

When I speak of management I do not refer to the narrow economics of any agricultural operations, though, I would say, even those narrow features of economics of different crops have yet to be studied in depth. I want to draw the attention of this Ministry to one fact and it is this. There is need to set about some high level study about the background in which the farmer operates as a manager. A lot of study is necessary in this regard.

What we are facing today is an explosion of knowledge on the agricultural front. This explosion has led to the unavoidable result that it has splintered almost all the field of investigations. Any person who is supposed to be well-versed in his particular field is in such a far-flung area from the centre of management that he is lost if the management was to put a direct question to him. We send experts abroad and they spend 3 years, 5 years etc. for getting of doctorates and when they return, we find, they have spent probably 4 or 5 years of their time in studies of very narrow field. When they are brought back they are put into the advisory groups, of trying to guide the people, to guide the managers of this industry. We have always need to give guidance to the managerial part of this industry too. And in that I am afraid, not much has been done. The small farmer needs greater help. The bigger ones might be better educated. For the last decade or so we are witnessing this situation. Anybody who is educated, anybody who has a son, who has a career in

[Shri Ranabhadur Singh]

view, a person who wants to keep on his white cloth in his next profession,—none of these far thinking persons thought of going back into agriculture. There has been a definite brain drain from the agriculture industry. That is why the managerial portion of it is something that has to be attended to on a very very important basis.

Regarding high-yielding varieties of crop that they are growing, one feels astonished at the statement in the report. It has been stated that the area of high-yielding project in 1970-71 has gone up by 2.5 per cent. But the same report says, the application of nitrogen has gone up only by 2 per cent. There has been a decided setback in our nitrogen takeoff by 0.5%. I received a letter from a constituent of mine. He said, after 5 years of constant application of nitrogen and phosphorous and potash ash in his 10 acre field he has been forced to give up using fertiliser completely and totally.

What I mean to say is that in the absence of studies in depth of the managerial portion of our present agricultural operations, we are gradually coming to an occasion when we do not know how much the farmers save when they go into the high-yielding programme. It is good, and so far, the approach has been, that we have always looked at farming from the national point of view. That was exactly what I had tried to draw the attention of the Ministry to by quoting the Commodity committee background to this whole operation. We look at this problem from the national viewpoint. We were lacking in foodgrains and we had a break-through which was fortunately brought in from Mexico by the efforts of Dr. Borlaugh and thanks to the cultivation of the high-yielding variety, we are today in this fortunate position when we can say that we do not have to import foodgrains. But this is the national aspect of it. The farmers' aspect is slightly different.

A ten-acre farmer who is educated and who works probably as one of the leaders of his community writes and says that after five years of use, he is going to give up using fertilisers. That is not a fortunate position. I plead that it is about time that we stop and take stock of what happens and all the more necessary this has to be done because we are entering a field wherein our present pro-

grammes are going to make large inputs available to the small farmer. I warn the Ministry through this House that unless these findings are perfected, it is a very dangerous position if the small farmer were to be given unlimited credit and input facilities and if he falls short of making a profit; a big farmers has the staying power of living through that, but the small farmer will not survive.

Finally, I would say that a little foresight is called for at the moment as regards mechanisation. For the first ten years of our Independence, we were against mechanisation. We were always told that we come from a country where our Father of the Nation had preached *charkh*. We are at the moment in a very different position. We have been importing combine-harvesters which are the biggest machines available for agricultural operations, and that is exactly where I want to draw the attention of the Ministry that when we did import combines, we imported the largest varieties known in the market. There are combines in Japan which are smaller ones, which are suitable for our country, and it is those Japanese combines fitted to the hand-tractors that should have been imported, and not these 12 and 20 feet-cut ones.

Speaking on agricultural education, I would say that it is about time that when we talk of teaching our farmers, we do not look at it with the viewpoint that our farmers remain rustic. Our education in our agricultural universities is tending to turn out farmers with good technical background. But living in a village, they do not naturally need technology; they need the art of village life, and if that has to be inculcated in our next generation of farmers, I would plead that some effort should be made to bring liberal arts and some finer arts, just as in Holland folk centres are doing for their farmers, in our agricultural universities also. Especially, I would plead that the science of *gramswara* must be taught in our agricultural universities as a background.

MR. DEPUTY-SPEAKER: The hon. Member should now conclude.

SHRI RANABHADUR SINGH: I represent a party of 15.

MR. DEPUTY-SPEAKER: He has already exceeded the time.

SHRI RANABAHADUR SINGH : I shall mention only three sentences. The first sentence is that I would plead that all our national parks should be handed over to the Department of Tourism and taken away from the Forest Department so that they become tourist attractions. The second sentence is this. I would like that in irrigation, there must be carried out an aerial hydrological study of our country. It would save us from going into the costly process of test drilling and would give exact indications where water can be found in regions which are not amenable canal irrigation. Finally, I say that it is about time that we in this country think of providing the profession of farming a little stabilisation time. We have been talking about unlimited fragmentation and this stabilisation is needed for people who want to fall in love with their soil and so can look forward to its continuous use. In conclusion, I would like the Community Development Department to think of giving more freedom to the panchayati raj Institutions. We got freedom from the British, but it rests in Delhi. I would plead that the freedom goes to the villages.

SHRI K. D. MALAVIYA (Domaria-ganj) : The programmes indicated by this Ministry undoubtedly reflect the determination and sincerity of Government to move forward as fast as possible towards our objectives of social justice, rural development and realisation of our socialist goals. The first two or three pages of the report circulated to us clearly give briefly the comprehensive aspect of the activities of this Ministry. It covers a very large area ; although by name, it is the Ministry of Agriculture, I consider that a very large segment, perhaps the major schemes of our socio-economic activities are covered by this Ministry. Therefore, it is all the more to be realised that the responsibility of this Ministry is very very great.

It is not the farmer I have in view, but the citizen of our country living in the rural areas where the programmes of irrigation, removal of unemployment, development of intensive agriculture, proliferation of industries processed from raw materials taken from agriculture, state farming, which is a different aspect of the entire activities, than fundamental and applied research which are being carried out by this Ministry and the handling of the programme of increasing our own natural wealth through forest development and

all that are undertaken. So it is all a very big programme. Personally, I would define socialism today as rural development in all its aspects and transformation of our social system. If we look at the rural development programmes, we have before us the activities of this Ministry. I must say that the Ministry has very elaborately and purposefully included in its activities those programmes which in their totality go to discharge the urgent obligations of Government. This is as far as the spread of the activities of the Agriculture Ministry is concerned, and the Reports do indicate that there is a sincere and determined effort to move ahead.

But I also feel that the programme of industrialisation and the Ministry of Agriculture are inter-connected in such a way that in their totality they can produce a concrete picture of the socialist society that we want to build. So far, I am sorry to say, our pattern of mixed economy has been emphasizing the aspect of consumer goods industry in such a way that they are not moving towards development of agriculture. In fact, many of our basic industries have to be geared to the objectives of agricultural development.

In the last decade or two we neglected the tractor industry. It was very unfortunate that we neglected the manufacture of tractors and allied machinery which go to improve the rural conditions of our country so far as irrigation, road-building, storage of foodgrains, insecticides etc., are concerned. The basic industries, within the pattern of our mixed economy, were geared more towards a philosophy which has been brought from the West of the American capitalist system, where luxury goods were included more in the mixed economy pattern of consumer goods industry. This should not have been done, and I hope now that aspect will be taken care of by the Government, that we shall proliferate our consumer goods industry in the mixed economy pattern in such a way that our emphasis is towards the utilisation of the raw materials produced in the rural areas, which go quickly to improve the conditions of our rural people.

The other and more important aspect to which I would like to draw the attention of the hon. Minister is that this sort of servicing will not do. Whatever programmes you may lay down with all the sincerity and determi-

[Shri K. D. Malviya]

nation at your command, you are afraid and hesitant of tacking the means which is going to achieve this end. I have been saying this from various platforms, and I take this opportunity to repeat it again, with all the sincerity at my command, that you should introduce a large army of committed people in the entire Government service, right from Delhi down to the village. I do not exclude political appointments at the topmost level. I suggest that for the time being there should be a machinery set up which will select the best available talent in the country of committed people. The thick wall which exists today between the bureaucracy and the politically committed people who are devoted and committed to a programme of socialism through the programmes enumerated by the Government, should vanish. Otherwise you cannot do it.

In the pattern of democracy so many things come up, but sometimes some political party has to come forward to assert that if we want to go ahead so far as implementation of the programme is concerned, these committed people have to come forward and do it.

14. hrs.

The Economic Panel which was appointed by the ruling political party at Bombay, recommended that a large land army be created which after careful training, should help the bureaucracy in the implementation of the programmes of rural development or land reforms, or whatever it is. Now, that idea must be seriously studied by the Ministry of Agriculture at the top level. Some sort of co-ordination has to be thought of between the Central Government and the State Government and, if necessary—I think it is necessary—to introduce necessary changes in your Constitution to give new facilities, new opportunities, to meet that challenge which comes from our rural world. This challenge cannot be met, whatever programmes, whatever names you may like to give those programmes. I have seen that the programmes are now going down. Even so far as the selection of the districts is concerned, I can challenge that it has been wrongly done. But I would not like to deal with it further because you are having a system, and that system is entirely out-

dated. New wine now cannot be contained in the old bottles; a new bottle has to be found out for these new aspirations. The four elections have brought about a qualitative change in the aspirations of our people and if you want to satisfy those aspirations, you should move forward in a big way, say goodbye to the old pattern of your functioning, the functioning at the State level, the Central level, the panchayat level and the regional level which is all confused, muddled. The corruption that has come is only a symptom of a very big disease that is basically there. And that big disease is our disinclination or our disability or inability to take care of those basic things. These are two things. I am not going to spell out anything about the merits. I say these programmes have been very carefully thought out; they lead towards a socialist society and no other socialist society perhaps could have found out a better programme for our country, although the methodology and the speed will have to be quite different and to be carried out by some other socialist-oriented political parties.

But unless you bring about a change in the outlook by changing your Constitution and by changing your outlook and mentality, it will be difficult for you. And then, after these changes that have come in the minds of the people, and the qualitative change that has gone very rapidly forward, if we are not going to solve the problem through Parliament and this Government, the people will find out a way to solve it. It may be on the streets or anywhere else, but the problem will be solved, and the country will move forward.

That is all that I can say.

श्री राम कंवर (टोंक) : उपाध्यक्ष महोदय, आपने मुझे कृषि मंत्रालय की मांगों पर बोलने का जो अवसर प्रदान किया है, इसके बास्ते मैं आपका आभारी हूँ। खेती बाड़ी की समस्या एक हमारे देश की प्रधान समस्या है और इस समस्या पर सारे देश का पालन पोषण निभर करता है। इस में ज्यादा से ज्यादा सुधार लाना ही मंत्री महोदय का मुख्य कर्तव्य होना चाहिए। सामूहिक रूप से अगर खेती बाड़ी से सम्बन्धित समस्याओं का हल खोजने का प्रयत्न किया गया और नागरिकों का सहयोग प्राप्त किया गया और

सब को साथ लेकर चला गया, तो मैं समझता हूँ कि इस में मुधार लाया जा सकता है और अधिक से अधिक लाभ भी उठाया जा सकता है।

किसानों को आजकल बीज, खाद सही तौर पर गांवों में मिले, इसकी व्यवस्था मंत्री महोदय को करनी चाहिए। आज इनका गहरी विवरण नहीं हो रहा है। सरपंच तथा अन्य गणकारी कर्मचारियों के गिस्तेदार या गांवों में इन चीजों को बांटने वाले जो दूसरे लोग होते हैं, वही ज्यादातर इन चीजों को ले जाते हैं और जो छोटे छोटे किसान हैं उनको नहीं मिल पाती है। अगर इन छोटे छोटे किसानों को कमी बीज-खाद मिल भी जाता है तो उनके पास इनकी कीमत चुकाने के बाद दुबारा रकम बीज की अदा करने के लिए नोटिंग आ जाते हैं। यह झूठ बात नहीं है। प्रत्यक्ष रूप में कितनी ही जगह इस तरह की समस्या उठ खड़ी हुई है। इस ओर आपका ध्यान जाना चाहिए।

कृषि के जो यंत्र तंत्र तथा ट्रैक्टर आदि किसानों को दिये जाते हैं, वे भी बड़े किसानों को ही दिये जाते हैं। एक एक किसान पांच पाँच ट्रैक्टर खरीद लेता है और उनकी वह ठेक करता फिरता है। ट्रैक्टर देने वाली जो कम्पनी वगैरह है उनके साथ उनकी कमिशन वगैरह बंधी हुई है, उसके साथ उन्होंने तालमेल बँटा रखा है और उनको वहाँ से फौरन ट्रैक्टर मिल जाते हैं। जैसे ही ट्रैक्टर आते हैं, उनको एलाट हो जाते हैं। कोई नया किसान या छोटा किसान ट्रैक्टर खरीदने का साहस करता भी है तो उसको सलाह भी ठीक नहीं दी जाती है। ऐसा मेरा स्वयं का भी अनुभव है। मुझे कोई मार्ग इस सम्बन्ध में नहीं दिखाया गया है जिससे मैं इसका उपयोग कर सकूँ।

पिछले दस बारह सालों से कृषि सहकारी समितियाँ बनाई गई हैं। सामूहिक पैदावार करने के लिए इनकी जमीन एलाट की गई है। इन जमीनों में आज तक भी फासतकारों को, इन समितियों को कुआँ आदि बनाने की मंजूरी नहीं

दी जा रही है। जब वे इसकी मांग करती हैं तो सरकार कहती है कि ये जमीनों कुछ ही दिनों के लिए और टेम्पोरेरीली आपको दी गई हैं। इस बाबतें तुम इस में कुआँ वगैरह नहीं बना सकते हो। कृषि सहकारी समिति की जो भूमि होती है उस में बड़ी मुश्किल में एक फसल पैदा होती है। ये उस में कुआँ नहीं बना सकते हैं। कोई मजदूरी नहीं कर सकते हैं। मेरा आप से खाम निवेदन है कि सामूहिक रूप से जिन को जमीन दी गई है वह भूमि उनको व्यक्तिगत रूप में एलाट कर दी जाए, उस में काम करने वाले लोगों को एलाट कर दी जाए। ऐसा अगर किया गया तो वे लोकली कर्जा वगैरह लेकर कुआँ इत्यादि बना सकते हैं और वो दो फसल पैदा कर सकते हैं। इससे उनका भी लाभ होगा और पैदावार बढ़ने से देश का भी लाभ होगा।

मैं यह भी चाहता हूँ कि जो छोटे छोटे किसान हैं उनको कम ब्याज पर रपया दिया जाए ताकि वे छोटी छोटी जानों में भी अधिक उपज पैदा कर सकें।

जो छोटे छोटे किसान हैं उनके पास एक बीघा या दो बीघा भूमि ही होती है। ऐसे किसान भी हैं जिनके पास कोई भूमि नहीं है। सरकार के पास लाखों एकड़ भूमि फारेस्ट के नाम से पड़ी हुई है और वह फारेस्ट रिपार्टमेंट के पास है। यह भूमि जंगलगत के अधीन पड़ी है। पहाड़ वगैरह जो हैं उनको आप जंगलगत के लिए सुरक्षित रख लीजिये और बाकी भूमि जो लाखों एकड़ है वह भूमिहीनों को और छोटे छोटे किसानों को दे दीजिये। पहाड़ों वगैरह पर जो जंगलगत है उनको अगर आप सुरक्षित रख लेंगे तो लकड़ी वगैरह का कमी की जो बात की जाती है, वह नहीं होगी।

दस ग्यारह जुलाई को मैं अपने निर्वाचन क्षेत्र का दौरा करने गया था। मेरा निर्वाचन क्षेत्र टोंक है। वहाँ पर 29-30 जून को बरसात की वजह से बाढ़ आ गई थी। मांसी नदी का पानी चढ़ गया था और छाप्रवारा और जोधपुरिया बांध टूट गए थे। इसकी वजह से वहाँ सभी गाँवों

(श्री राम कंवर)

मे बाढ़ का पानी आ गया था। वह पानी फँल गया है। चार छ. फुट बहा पानी इकट्ठा हो गया है। लोग बहा बहुत बुरी हालत में है। सरकार की तरफ से उनके लिए अभी कोई प्रबन्ध नहीं किया गया है। सिर्फ चार पाच चादरे ही उनको दी गई है। मैं तिबेदन करना चाहता हूँ कि उनको सेटर की तरफ से और स्टेट गवर्नमेंट की तरफ से भी सहायता प्रदान करने का तुरन्त प्रबन्ध होना चाहिए। राज्य सरकार में भी आप इसके लिए कुछ प्रबन्ध कराये और उन लोगों को राहत पहुंचाये।

श्री मनीराम गोदरा (हिमाचल) डिप्टी स्पीकर साहब, अभी मंत्री महोदय ने अपने भाषण में बताया है कि कृषि मन्त्रालय ने पिछले सालों में जो काम किया है, वह ऐतिहासिक है। फूड कार्पोरेशन ने जिस तरह से अनाज खरीदा, उसको व्हेयरहाउसिंग में रखा और तेजी से देश की मांगों को पूरा किया, वह एक ऐतिहासिक काम है, इस बात में मैं सहमत हूँ। हाइड्रिड बीज के जरिये काटन, व्हीट, राइस और जूट वगैरह की पैदावार में जो तरक्की हुई है, उसको देखते हुए मैं मानता हूँ कि इस महकमे में ऐतिहासिक काम किया है। आज से पाच सात साल पहले हमारे देश में कोई मोच भी नहीं सकता था कि किसान की पैदावार इतनी बढ़ेगी, हमारी रिसर्च, अनुसन्धान, में इतनी तरक्की होगी और यहाँ पर एक रेवोल्यूशन आयेगा। इस लिए न सिर्फ मैं, बल्कि सारा देश, मानता है कि हमारे एग्रीकल्चर में तरक्की हुई है।

लेकिन इस के बावजूद यह बात हमारे सामने आती है कि हम हर साल जो करोड़ों रुपया खर्च करते हैं, उसमें से कितना अष्टाचार में चला जाता है। अगर यह कहा जाये कि सब कुछ अच्छा है, तो मैं श्री शिन्दे में अजें करूंगा कि सब कुछ अच्छा नहीं है। इन प्रश्नों में भी कई मेंबरो ने फूड कार्पोरेशन के बारे में कई जगह की शिकायतें सरकार के सामने रखी हैं और अष्टाचार की मिसालें पेश की हैं कि जब किसान बंडी में जाता

है, तो उसको क्या दिया जाता है और सरकार से क्या लिया जाता है।

श्री अण्णासाहिब पी० शिन्दे : हरियाणा में फूड कार्पोरेशन आपरेट नहीं करता है ?

श्री मनीराम गोदरा : मैं हरियाणा की नहीं, सारे देश की बात कर रहा हूँ। यहाँ पर यू०पी० और दूसरी स्टेट्स का जिक्र किया गया है। मैं यह मानता हूँ कि इस एजेंसी में, जिम के हाथ में अरबों रुपये हैं, ऐतिहासिक काम किया है, लेकिन यह सोचना चाहिए कि उम में जो गडबड है हमारे दिमाग में उसको दूर करने का विचार या भावना है या नहीं।

फूड कार्पोरेशन के बाद आप सीड्स कार्पोरेशन को लें। उसमें फायदा हुआ है। मैं यह नहीं कहता कि उससे फायदा नहीं हुआ है। लेकिन उसमें जो गडबड घोटाला है, हमें उसको भी देखना चाहिए। रिपोर्ट में कहा गया है कि सीड्स कार्पोरेशन के पास जो मीड फार्मज हैं, उनसे वह देश को पूरे सीड्स नहीं दे सकता है। क्यों ? सब स्टेट्स में सीड्स कार्पोरेशन या स्टेट गवर्नमेंट्स ने मीड फार्मज के लिए जो जमीनें ली हैं, उनको अगर आप देखें, तो आप पायेंगे कि बेनिकम्मी और घटिया जमीनें हैं। पंजाब में स्टेट गवर्नमेंट ने 1957, 1958 और 1959 के दौरान मीड फार्म के लिए जितनी जमीनें ली, वे सब बजर जमीनें थीं, जहाँ पानी नहीं लगता था, जो सेम से खत्म हो चुकी थी।

उन जमीनों पर सीड फार्म बनाये गये और उन पर करोड़ों रुपये लगाये गये। उस के बाद सीड कार्पोरेशन में रिपोर्ट आई कि चूकि गवर्नमेंट ये सीड फार्म चला कर सब लोगों की फाउंडेशन सीड की जरूरियात को पूरा नहीं कर सकती, इस लिए हम प्रायेंसिव फार्मज से कन्ट्रैक्ट बेसिस पर, सीड लेते हैं। यह बड़ी अजीब बात है कि कन्ट्रैक्ट बेसिस पर, या कार्पोरेशन के आफिशलज के सुपरविजन में चलने वाले सीड फार्मज से ऐसे सीड सीड्स कार्पोरेशन में आये, जो फाउंडेशन सीड के क्वालिटी नहीं थे।

इसलिए आप ने देखा होगा कि इस माल सीड फार्म से किसानों को बाजरे का जो सीड सप्लाई किया गया, वह पैदा नहीं हुआ। इस तरह की शिकायत दिल्ली के आस-पास हरियाणा और राजस्थान में भी हुई होगी। जब किमानों की शिकायतें सरकारों के पाम पहुंची,...

कृषि मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : लास्ट यीअर या इस साल ?

श्री मनी राम गोदर्रा : मैं इस माल की बात कह रहा हूँ।

बाजरे की बवाई के वक्त वे बीज खेत में डाले गये, लेकिन वे पैदा नहीं हुए। इस मिलसिले में कही यह एकमक्कूज दिया गया कि किमानों ने बीज ज्यादा गहरे बोये, कही कहा गया कि बीज ज्यादा ऊँचे बोये गये और कही यह कहा गया कि किसानों ने ज्यादा खाद डाल दी। मुझे अपने जिले के वारं में पता है कि वहा पर सीडज कापॉरेशन ने कन्ट्रैक्ट बेगिन्स पर जो बीज बोया वह बिल्कुल घटिया था और फाउंडेशन सीड के लिए उस को फिटनेस का मार्टिफिकेट नहीं दिया गया। लेकिन एक सरकारी अफसर ने - वह बड़ा सरकारी अफसर था - रूस्पक्टर को घर में बिठाकर जबर्दस्ती मार्टिफिकेट ले लिया और वह बीज सीडज कापॉरेशन में आ कर किसानों के खेतों में बोने के लिए पहुंच गया।

हम सीडज कापॉरेशन को इस लिए करोड़ों रुपये देते हैं कि वह फाउंडेशन सीड देकर देश में पैदावार बढ़ाने में मदद करे। वह प्राप्तिव फार्मर्ज कहे जाने वाले लोगों से कन्ट्रैक्ट बेगिन्स पर बीज ले कर उस के बैरज को मार्टिफाई कर के बेचता है। भोला किमान उस बीज को तीम, चालीस और पचास रुपये किलो के हिमाब से खरीदता है और उस को खेत में डालता है, लेकिन वह बीज पैदा नहीं होता है। सरकार को इस बारे में गम्भीरता से सोचना चाहिए।

श्री शिन्दे ने कहा है कि हमारे देश में फर्टिलाइजर कम है। मैंने महसूस किया है कि

उम की सप्लाई की कमी नहीं है। जिस तरह अनाज और दूसरी चीजों का होर्डिन्ग किया जाता है, उसी तरह फर्टिलाइजर का भी होर्डिन्ग किया जाता है। जिस वक्त किसान को खाद की जरूरत होती है, उम वक्त क्यादातर मार्केटिंग को-आपरेटिव सोसायटीज उम का ब्लैक करती हैं। व्यापारी किसानों के नाम से खरीद कर स्टॉक कर लेते हैं और जरूरत के वक्त मनमाने दामों पर बेचते हैं। इस लिए आज हमारे देश में किसान को अपनी जरूरत के मुताबिक, वक्त पर और खुले रूप में फर्टिलाइजर नहीं मिलता है। एडमिनिस्ट्रेशन को इसकी तरफ तबज्जुह देनी चाहिए।

मैंने पढा है कि एक्सप्लोरेटरी ट्यूबवैल आर्गनाइजेशन ने 3000, 3500 बोर किये। उस साढे तीन हजार बोर के अन्दर कोई पन्द्रह सोलह सौ कामयाब हुए हैं। वह जो पन्द्रह सोलह सौ बोर कामयाब हुए उन को बोर करने के बाद बन्द कर दिया। अगर उन को यूटिलाइज करने तो वह संभव है कि एक बोर पर 7 सौ, 8 सौ एकड़ जमीन की मिचाई हो सकती है। 700-800 एकड़ की मिचाई 1500 मल्टीप्लाई करें तो बहुत फायदा हो सकता है और बहुत आमदनी किमानों को हो सकती है।

इन्ही शब्दों के साथ मैं आप को धन्यवाद देना हूँ।

***SHRI R. BALAKRISHNA PILLAI** (Mavelikara) Mr. Deputy Speaker, Sir, I support these Demands for Grants I am supporting these Demands not because during the last 22 years this Government has given sufficient care and attention to Agriculture. I want to say that if the care and attention bestowed on other fields had been shown to agriculture during the last 22 years we could have achieved better results.

In the matter of foodgrains and cash crops, even though the prices have not increased the cost of production has increased three or four times. Even though the prices of tractors and other agricultural implements have increased three or four times, even

[Shri R. Bala Krishna Pillai]

though the wages of workers have also increased three or four times, as far as the agriculturists are concerned the Government has not cared to give them the required facilities. Even the subsidy given on fertilisers has been taken away during the last few years. Almost every year there is damage due to floods. Crops are damaged due to other reasons also. These things put the agriculturists in very great difficulties. Even though promises have been made by this Government that as far as the farmers are concerned they would be given all facilities to improve production. I am pained to say that so far nothing has been done in that direction.

It is true time and again it has been declared from many forums that crop insurance scheme would be introduced in this country—many Ministers who were in charge of the portfolio of Agriculture have said this—this has not been introduced effectively in any area. During the last fifteen years there has not been even one year when crops have not been damaged by floods in Kerala. This year there have been very heavy floods and thousands of acres of land have been submerged causing heavy damage to crops. After all this the Central Government has sanctioned only Rs. 50,000 for flood relief in Kerala. I am pained to mention this. If this is the position, how can the farmers expect better incentives for increasing food production?

Sir, only if the educated unemployed people are attracted to enter the field of agriculture we can hope to solve the problem of unemployment in this country. But today it is not being done. Only those people who are unfit to do any other job, who are traditionally engaged in agriculture, are doing cultivation. If we are not able to change this trend this country will face a crisis in the field of agriculture.

Has the Government taken any step to ensure a fixed and fair price for the agricultural products in this country? Has the Government got any clear idea about the prices of agricultural products? Has the Government taken any measure to link the prices of agricultural products with the cost of production?

Much has been said about the Green Revolution. It is said that the Green Revolution

has come in this country. I do not dispute it. But as a result of Green Revolution a huge amount of production is expected and the peasants expect the prices to be in production to the cost of production. But I am pained to mention here that the Government has not given any attention to check the decline in the prices as far as the agriculturists are concerned. We must not forget the fact that if production increases and the price given to the peasants decrease when the cost of production goes up a time will come when agriculture will not be profitable in this country.

Sir, I represent a State which produces the maximum quantity of cash crops. What is the position obtaining in that State? During the last few years the prices of cash crops are going down. The pepper produced in our State is now pushed out of the world market because of tough competition from Indonesia. The heavy export duty imposed on paper along with the excise duty that is already there has shattered pepper production in Kerala. As far as the pepper cultivators are concerned no other country is imposing excise duty on them. In the matter of export duty also, on such products as pepper, I think India can be singled out. The duty that has been imposed on pepper has made it impossible for us to face the competition from Indonesia and increase our exports.

My complaint is that the Ministry of Agriculture is not paying enough attention in the matter of export of cash crops from Kerala. My appeal is that either they should pay more attention or they should transfer the item of cash crops to the Ministry of Foreign Trade. Similar is the case with tea, coffee, cashew and ginger. In Kerala, which produces the maximum amount of cash crops, during the last fifteen years the prices have not increased even by a rupee whereas, on the other hand, the prices have declined. This is the truth which I want to place before this House.

Tea plantations have reached a stage of closure. In a few years Kerala will be faced with a situation where lakhs of acres of tea plantations will be closed down. For rubber the price has been fixed at Rs. 525, but there is no arrangement to procure rubber at that price. The rubber growers do not get more than Rs. 420. The Ministry of Agriculture is not

taking up the responsibility of ensuring the cultivators the price that is fixed by Government. The Foreign Trade Ministry does not purchase as much rubber as possible from the rubber growers so that their interest might be protected. Sir, this situation should not be allowed to continue. Today our cash crops are losing the world market. If new markets are not explored and the agriculturists are not assured a fixed price we will definitely be facing a grave crisis in the matter of our exports.

Out of the total exports of marine products from India 35 per cent is from Kerala. This item is also, unfortunately, looked after by the Ministry of Agriculture. But the Ministry of Agriculture is not paying sufficient attention to this. When other countries are importing trawlers and boats from foreign countries for deep-sea fishing, in our country import is completely banned and no arrangement is made for deep-sea fishing. A legislation is to come before this House very shortly for the setting up of a Marine Development Authority. As my State is exporting 35 per cent of the marine products we requested that the headquarters of the Marine Development Corporation should be at Cochin. The Government did not agree to this request and I understand that it is going to be established in Delhi. This should not be allowed. I once again stress that the headquarters of the Marine Development Corporation should be at Cochin.

Sir, I will conclude after saying one more sentence. In this country there is a trend in all the States to import officers from the Administrative Service into the technical departments as heads of the departments. I understand that this is against the instructions given by the Centre. We have no objection to officers of the Administrative Service being put in charge of administrative work. I have only to say that technical experts should be put in charge of technical departments as the head of the department. The State Governments should be instructed to put technical people in charge of technical departments and they should be confirmed in those posts.

My final appeal is that more attention should be paid to the field of agriculture. I would request that in Kerala, where not even a single new project has been sanctioned for

the last so many years, at least the incomplete projects like Kallara and Pamba should be completed early. I also appeal that the Southern Food Zone should be restored to us.

With these words, Sir, I support the Demands.

श्री जे० एन० मंडल (गोड्डा) : उपाध्यक्ष महोदय, मैं कृपि मंत्रालय के अनुदानों का समर्थन करता हूँ। सारे देश में सरकार ने कृषि को बहुत आगे बढ़ाया है। जो काम अब से बहुत पहले होना चाहिये था, वह अब हो रहा है। सरकार द्वारा कृषि विश्वविद्यालय की स्थापना और मिर्चाई सारे देश में 15 जगहों पर हो चुकी है। इसके अलावा मिर्चाई, बिजली, खाद, मिट्टी संरक्षण अनुसंधान, उन्नत कृषि के लिये अच्छे-अच्छे बीजों की सुविधाओं के बढ़ाने से इस काम में बहुत महायत्ना मिली हैं। लेकिन इस समय मैं बिहार के सम्बन्ध में कुछ कहना चाहता हूँ। बिहार में आज मिर्चाई की जो व्यवस्था है, वह बहुत कम है। सारे देश में 25 प्रतिशत भाग में मिर्चाई का प्रबन्ध है, लेकिन बिहार में केवल 12 प्रतिशत क्षेत्र में ही मिर्चाई की व्यवस्था है। मैं अपने जिले की ही बात आपके सामने रखता हूँ—सन्थाल परगना क्षेत्र में इस समय मिर्चाई की कुछ भी व्यवस्था नहीं है, करीब 5 प्रतिशत है। इस क्षेत्र में 90 प्रतिशत किसान लोग हैं जो केवल खेती पर निर्भर करते हैं। बहा मिर्चाई के लिये कुछ बड़ी-बड़ी नदियाँ हैं, जैसे अजय गुमानी, बासलाई तथा पहाड़ी इलाक़ों की छोटी-छोटी नदियाँ उनका हैं। सुगायान स्कीम (मिर्चाई) आज वर्षों से सब का काम समाप्त होन पर भी काम नहीं लग पाया है जहाँ पर कि सुगायान स्कीम से 10,000 एकड़ ज़मीन की मिर्चाई आदीवासी क्षेत्र में होगी। वहाँ पर एक पहाड़ियाँ जाति है, जिन की संख्या दो लाख के लगभग है जो पहाड़ के ऊपर रहते हैं। उनके यहाँ पहाड़ों पर "साबे का घाम" करीब सात-आठ लाख मन होता था लेकिन अब करीब एक लाख मन होता है। मैं चाहता हूँ कि इस घास के उत्पादन को बढ़ाया जाय, इसमें सुधार किया जाय, इससे वहाँ के पहाड़ियों की हालत सुधरेगी।

[श्री के० एन० अंचल]

इस जिले में भूमि बंधक ऋण की व्यवस्था नहीं है, जब कि सारे देश में यह व्यवस्था लागू हो चुकी है। वहाँ पर जमीनों की बिक्री नहीं होती है, जिस के कारण जमीन पर ऋण नहीं मिलता है। इस तरह से इस जिले की हालत बहुत दयनीय हो चुकी है। मैं चाहता हूँ कि सरकार इस क्षेत्र के लिये विशेष ध्यान दे। सरकार शीघ्र ही ऐसी व्यवस्था करे जिससे वहाँ के लोगों तथा किसानों को भूमि-बंधक ऋण मिल सके। वहाँ पर पहाड़ी अंचल में छोटी-छोटी नदियाँ हैं, उन पर 10 फिट का बांध बांधने से, कुओं की व्यवस्था और बिजली की व्यवस्था करने से, वहाँ जमीन ऊँची-नीची रहने के कारण लिफ्ट इर्रिगेशन करने से वहाँ पर सिंचाई का प्रबन्ध हो सकता है। आज तो वहाँ पर सिंचाई की व्यवस्था ही नहीं है, सारे क्षेत्र में केवल 5 प्रतिशत सिंचाई का प्रबन्ध है। इसलिये मैं उम्मीद करता हूँ कि सरकार इस क्षेत्र के लिये, खास कर सथाल परगने के लिये विशेष ध्यान देगी। इन संबंध में मेरा सुझाव यह है कि सरकार द्वारा एक ऐसी समिति की नियुक्ति की जाये जिससे कि वहाँ के लोगों को समयानुसार अधिक से अधिक फायदा हो सके। इस जिले का क्षेत्रफल 14,003 स्क्वियर किलोमीटर है तथा इसकी जनसंख्या करीब-करीब 30 लाख से अधिक है और इसके गांवों की संख्या 12,174 है। इस क्षेत्र में 45 प्रतिशत आदिवासी हैं, 2 लाख पहाड़ियाँ हैं, सारे लोग महुआ और दूसरे मोटे अनाज खाकर गुजारा करते हैं। इसलिये सिंचाई व्यवस्था पर शीघ्र ध्यान देना चाहिये।

इन शब्दों के साथ मैं इन अनुदानों का समर्थन करता हूँ।

श्री तारकेश्वर पांडे (सलेमपुर) : उपाध्यक्ष महोदय, मेरी यह मान्यता है कि कृषि और खाद्य मंत्रालय में अब उन्नति हो रही है, लेकिन पिछली पंचवर्षीय योजनाओं के काल में इस विभाग की पूरी तरह से उपेक्षा हुई है। मैं आशा करता हूँ कि अब उस उपेक्षा को दोहराया नहीं जायेगा। एक बात मैं अवश्य कहना चाहता हूँ—अद्यपि

कटु है, लेकिन सत्य है—उत्तर प्रदेश की जितनी उपेक्षा भारत सरकार की तरफ से है, उतनी ही उपेक्षा उत्तर प्रदेश की उत्तरप्रदेश के पूर्वांचल के प्रति है। मैं चाहता हूँ कि उत्तर प्रदेश के प्रति उपेक्षा की नीति का अन्त हो।

हमारा प्रदेश बहुत बड़ा है, उसकी जनसंख्या बड़ी लम्बी चौड़ी है। मेरी यह प्रार्थना है कि जो सहायता या अनुदान भारत सरकार राज्यों को देती है, उसका मूल आधार जनसंख्या हो। ऐसा न होने से हमारे ऊपर बड़ा अन्याय हो जाता है। उदाहरण के लिये बाढ़, सूखा, सिंचाई और अभाव ग्रस्त क्षेत्रों के जिलों को जो अनुदान दिया जाता है, वह साढ़े बारह लाख रुपये प्रति जिले के हिसाब से दिया जाता है। हमारे उत्तर प्रदेश में 20 ऐसे जिले हैं जिनकी आबादी 30 से 45 लाख तक है। अब तनिक मोचिये—जिन जिलों की आबादी 4 या साढ़े चार लाख है, उसको भी साढ़े बारह लाख रुपये देते हैं और जिनकी जनसंख्या 45 लाख है, उसको भी साढ़े बारह लाख रुपये दिये जाते हैं—इससे क्या लाभ होगा। मैंने सुना है कि उसमें छोटा सा सुधार किया गया है, लेकिन उस सुधार से भी हमें पूरी सहायता नहीं मिल पाई है। इसलिए मैं चाहता हूँ कि इसमें मौलिक रूप से परिवर्तन हो।

उत्तर प्रदेश में इस समय बहुत जबरदस्त बाढ़ आई हुई है। दो हज़ार गांव जलमग्न हो गये हैं, 400 गांवों में मकानगत बिल्कुल गिर गए हैं। छितीनी बांध के टूटने से, गंगा, घाघरा, गण्डक और राप्ती नदियों की जबरदस्त बाढ़ का क्या परिणाम हो रहा है गांव के गांव नष्ट होते चले जा रहे हैं। अभी बुआई नहीं हुई थी, कि बाढ़ आ गई। इस लिये इस तरफ ध्यान देने की बड़ी आवश्यकता है। अब इसके सम्बन्ध में मैं कुछ सुझाव देना चाहता हूँ—जिन प्रदलों को मैं अब आपके सामने प्रस्तुत करूँगा, उनका विस्तार नहीं करूँगा, केवल प्लाइवुड ही आप के सामने रख रहा हूँ—

1 किसानों की भलाई के लिये यह आवश्यक है कि भारत सरकार राज्य सरकारों के साथ मिल

कर कोई ऐसी स्थिति उत्पन्न करे, जिससे कि निश्चित रूप से फसलों का बीमा हो। इसे किसानों को बड़ी राहत मिलेगी।

2. हमारे देश में ट्रैक्टर बहुत बढ़ते जा रहे हैं, लेकिन उनकी मरम्मत के काम से बड़ी दिक्कत होती है। मेरा मुझाव है कि प्रत्येक जिले में राज्य के स्तर पर ट्रैक्टरों की मरम्मत के लिये सरकार द्वारा कारखाने खोले जाएं। मैं यह चाहता हूँ कि प्रत्येक ब्लाक-स्तर पर खेती के औजारों को ठीक दामों पर देखने के लिये केन्द्र खोले जायें, जिनसे किसानों को सही दामों पर वे औजार मिल सकें।

3. चीनी मिलों का प्रश्न एक बड़ा राष्ट्रीय प्रश्न बन गया है। वर्म्बर्ड मैं हमने प्रस्ताव स्वीकार किया था कि हम उनका राष्ट्रीयकरण करेंगे, इस लिये भारत सरकार के लिये यह एक सैद्धांतिक प्रश्न बन गया है कि केन्द्र सरकार या राज्य सरकार इनका राष्ट्रीयकरण करे। मैं इस सैद्धांतिक प्रश्न से अलग हट कर यह प्रार्थना करना चाहता हूँ कि समय की यह मांग है कि भारत सरकार इसमें आगे बढ़े और जो राज्य सरकारें स्वयं राष्ट्रीयकरण करने से हिचकिचाती हैं या उनको संकोच होता है, तो केन्द्र सरकार इस काम में आगे बढ़े। जो राज्य सरकारें राष्ट्रीयकरण करना चाहती हैं उनको केन्द्र सरकार पूरी आर्थिक सहायता दे।

4. बिजली, पानी, फाटिलाइजर और बीज—ये खेती के मूल हैं लेकिन ये बहुत महंगे हो गये हैं, मैं चाहता हूँ कि इनको सस्ता किया जाय। हमारे उत्तर प्रदेश में एक फैक्टरी है, उस का नाम लेना उचित नहीं है, उसके लिये ढाई करोड़ रुपया कम करके बिजली का भुगतान होता है और वह हमारे छोटे गरीब किसानों से लिया जाता है। इस व्यवस्था का अन्त होना चाहिये।

5. फूड कारपोरेशन और बीज कारपोरेशन—इनके बारे में बहुत सुनता हूँ, बड़े आवश्यक महकमे हैं, इनका काम बहुत ही

अच्छा है। लेकिन हमारे उत्तर प्रदेश में फूड कारपोरेशन ने जो गल्ला वसूल किया है, वह पश्चिमी आंचल में किया है, पूर्वी आंचल में बहुत बाद में पहुँचे हैं। मैं चाहता हूँ कि पूर्वी आंचल का भविष्य में स्थाल रखा जाय। उनके पास कर्मचारियों की कमी है, उत्तर प्रदेश के कर्मचारियों से उन्होंने काम लिया है, इसका अनुभव मुझे अच्छा नहीं रहा है, इस लिये मैं इस की भी चेतावनी देता हूँ।

6. उत्तर प्रदेश बड़ा विशाल प्रदेश है, नदियों से घिरा हुआ है। आप ने वहाँ पर पत विश्वविद्यालय की स्थापना की है, इसके लिये मैं आपको धन्यवाद देता हूँ। लेकिन हम पूर्वी आंचल के रहने वाले हैं और बिहार से सटे हुए हैं, वहाँ पर भी एक विश्वविद्यालय की स्थापना की आवश्यकता है। भूमि की दिक्कत नहीं है। देवरिया जिले में कृषि विश्वविद्यालय की स्थापना हो सकती है। वहाँ पर प्रतापपुर में एक शहर फैक्टरी है, उसके समीप 500 पी० गवर्नमेन्ट की 5-6 मी एकड़ जमीन है और उसी के समीप बभनीली में 27 मी. कड का फार्म है। मेरी आपमें प्रार्थना है कि इस पर आप विचार करें कि कृषि विश्वविद्यालय की स्थापना हो सकती है। उत्तर प्रदेश के प्रवाचल में जूट और पटगन की खेती के लिए बड़ा ही उपयुक्त स्थान है। मैं चाहता हूँ कि इसको प्रोत्साहन दिया जाये। आपने मुझे जो समय दिया उसके लिए मैं आपका आभारी हूँ। धन्यवाद।

श्री बीरेन्द्र सिंह राव (महेन्द्रगढ़) : डिप्टी स्पीकर साहब, हिन्दुस्तान एक कृषि प्रधान देश है। यहाँ की 80 फीसदी जनता गाँवों से रहती है और खेती पर अपना गुजारा करती है। 25 साल यहाँ पर आजादी को आये हो गये, किसानों को भी बहुत उम्मीदें थी लेकिन आज भी किसान उमी गुबन की हालत में अपना गुजारा कर रहा है जैसे कि वह पहले था बल्कि हालत और भी बिगड़ते जा रहे हैं। किसी समय हिन्दुस्तान में कहा जाता था—उत्तम खेती मध्यम व्यापार, निकट चाकरी भीख निदान—लेकिन आज मामला उल्टा है। आज कहा जा सकता है—

[श्री वीरेन्द्र सिंह राव]

उत्तम व्यापार और मध्यम चाकरी और खेती के लिए तो कहा जा सकता है, खेती धिक्कार। आज खेती करने वाले उसी हालत में हैं, उसके बच्चे आज भी नंगे पैर हैं, गरम रेत पर चलते हुए दिखाई देंगे। आज भी हमारे किसान बुजुर्गों के बदन पर कपडा नहीं मिलेगा। आज भी हमारी किसान महिलाये आधी नगी फिरती है। आज भी वे उसी तरह नगे पैर खेत में रोटी लेकर जाती हैं और आज भी उनके बच्चों की तालीम का कोई इन्तजाम नहीं है। किसान इस देश की रीढ़ की हड्डी है। वह सारे देश को अनाज पैदा करके बेता है और उसी किसान के बच्चे देश की हिफाजत करते हैं, फौज में भर्ती होते हैं। जब हमारे देश पर पाकिस्तान का हमला हुआ तो जय जवान, जय किसान का नारा लगा। उम्र वक्त हम भी ममत् कि शायद दश जाग उठा है लेकिन उसके बाद फिर वही देखने में आया कि हमारे देश के नेता और दृक्मत करने वाली पार्टी एक तरह से किसान विरोधी नीतियों पर ही चल रही है। मुझे अफसोस है कि यहाँ पर किसान के बेटे जो कि रुलिंग पार्टी के टिकट पर चुनाव जीत कर आते हैं, किसान के नाम पर और किसान के बाटो से यहाँ आते हैं, ज्यादातर उनके मुँह पर भी कुफल लग जाता है। वे समझते हैं कि शायद कोई सजा मिलेगी अगर हम किसान और देहात के हक में यहाँ पर कोई बात करेंगे।

हमारे देश की आबादी तेजी से बढ़ती जा रही है। दस साल के बाद सन् 1981 में हमका खुराक के लिए 160 मिलियन टन की जरूरत होगी। पिछले 25 सालों में बहुत हिम्मत करके हमने अपनी अनाज की पैदावार 50 मिलियन टन से बढ़ाकर 95 मिलियन टन की है... (व्यवधान) ... बजीर साहब, 105 मिलियन टन की पैदावार तो कागजी है। आपको शायद मालूम होगा कि आजादी को 45 साल हो गए, आप तो बहुत दिनों से पार्लमेंट में बैठे हैं, लेकिन आज तक सरकार ने मालूम करने की कोशिश नहीं की, कोई सबे नहीं कराया, डाटा कलेक्ट नहीं किया कि कितनी कितनी जमीन किसानों के पास है। इन्हें मालूम नहीं कि एक एकड़ की पैदावार क्या

है। 25 साल में इन्होंने 25 मिलियन एकड़ जमीन को पानी दिया है। यह हमारी तरक्की का हिसाब है। हिन्दुस्तान में 400 मिलियन एकड़ जमीन खेती के नीचे है। 25 साल में इन्होंने 25 मिलियन एकड़ को इरीगेट किया है और अगर वे पचास परसेंट जमीन को भी इरीगेट करना चाहे तो इस हिसाब से 175 साल और चाहिए तब कही इस देश की आधी जमीन सैराब हो पायेगी। (व्यवधान)। तो मैं यह अर्ज कर रहा था कि 25 साल में 25 मिलियन एकड़ जमीन पर एक कीड़ा भी रेंग रेंग कर सैर कर सकता था। इसके अलावा दूसरी बात यह है कि पिछले 25 सालों में जो लेविटज जमीनें थी उन पर इरीगेशन का प्रोग्राम बना और जो पर्टाइल जमीनें थी उनके लिये प्लैन बना इसलिए आगे और दिक्कत होगी। आगे का प्रोग्राम इतना आसान नहीं होगा। खेती में उपज करने का करीब करीब सेचुरेशन प्वाइंट आ गया है। आगे इतनी जल्दी आप इरीगेशन प्रोग्राम नहीं बना सकते हैं (व्यवधान) तो मैं यह अर्ज कर रहा था कि इन्होंने जो अपना निशाना बनाया है वह पूरा नहीं हो सकता है अगर ये इसी हिसाब से चलते हैं। इन्होंने जिम हिमाब से खाद का इन्तेमाल किया है उससे कभी भी 160 मिलियन टन तक की पैदावार नहीं बढ़ाई जा सकती है। एक ही तरीका है जिससे खेती की उपज बढ़ सकती है और वह है इन्स्टिट्यूट प्राइस।

हरियाणा में इसी तरीके से विशाल हरियाणा पार्टी की सरकार ने काम चलाया जिससे एक साल में 21 लाख टन से 42 लाख टन की पैदावार हो गई और कोई पैसा भी खर्च नहीं करना पड़ा। मैं आपसे अर्ज करना चाहता हूँ कि आप किसान को उचित दाम दें। आज गरीब हरिजन और ट्राइबल लोग भेड़ बकरी पालते हैं, उनके लिए किसी चीज का इन्तजाम नहीं है। उनमें किसी के बदन पर आपको गरम कपडा नहीं मिलेगा। उनकी ऊन को सस्ते दामों पर लूट लिया जाता है लेकिन उनको कपडा भी नसीब नहीं होता है। उसी ऊन से मिले में जो कपडा बनता है वह हजार रुपये गज तक के भाव

बिकता है। रुई की कीमत पर कन्ट्रोल है और शक्कर और गुड़ बनाने पर कन्ट्रोल है। गन्ना मिलों के आस पास 15-20 मील के एरिया में किसान अपने गन्ने को खुद इस्तेमाल नहीं कर सकता है लेकिन मिल में उसके गन्ने को मात रूपये किण्वटल के भाव पर लिया जाता है। तम्बाकू का टैंक्स गलत तरीके से लगता है। इसी वजह से अगर आप पिछले सालो का अन्दाजा लगायें तो जिस जमीन पर गन्ने या तम्बाकू की पैदावार की जाती है वह घटती जा रही है। गन्ने की पैदावार भी घटती जा रही है। रुई की काश्त भी घटती जा रही है। तो इस तरह से काम चलने वाला नहीं है। मेकेनाइज्ड फार्मिंग की बात डायरेक्टिव प्रिंसिपुल में आती है कि उसको एनकरेजमेन्ट दिया जायेगा लेकिन उसको नहीं किया जा रहा है।... (श्रवणधान)... जमीन को छोटे-छोटे टुकड़ों में बाटा जा रहा है।

तो मैं यह अर्ज करूंगा कि मंडियो में किगान की जो लूट होती है उसको बन्द किया जाये, इरीगेशन का पूरा बन्दोबस्त किया जाये और किसानों को उनकी पैदावार का पूरा भाव दिलाया जाये। आज मंडियो में फूड कारपोरेशन और दूसरे अफसरों को लूट चल रही है और अनाज को बर्बाद किया जा रहा है। इस चीज को बन्द किया जाये। हिन्दुस्तान में कहीं भी जाइये, अगर गन्ना पैदा करने वाला किसान चाहे कि अपने गन्ने से गुड़ और शक्कर बना ले तो उस पर कन्ट्रोल है लेकिन फिर मेरी समझ में नहीं आता कि चीनी कैसे फ्री कर दी गई है। इसलिए मैं आपसे अर्ज करूंगा कि खेती की पैदावार बढ़ाने का तरीका आप इस्तेमाल करें वरना आप हिन्दुस्तान में अनाज की कमी को दूर नहीं कर सकते हैं। मैं दावे के साथ कहता हूँ कि अगर मेरे सुझाव को मानें और उसी तरीके से चले तो पांच साल में हिन्दुस्तान में खेती की पैदावार 160 मिलियन टन हो सकती है। अगर ऐसा न हो तो मैं सजा का हकदार रहूंगा। अभी आप सिर्फ 9 किलोग्राम एक हेक्टेयर में खाद का इस्तेमाल कर रहे हैं जब कि दूसरे मुल्कों में तीन सौ और चार सौ किलोग्राम की औसत आती है। खेती

के लिए सस्ती बिजली और पानी का इन्तजाम जरूरी है।

श्री टी० सोहन लाल (करील बाग) : उपाध्यक्ष महोदय, हरित क्रान्ति के बारे में बड़ी चर्चा चली, मगर जो लोग वास्तव में हरित क्रान्ति लाये वे आज भी सूख रहे हैं, इस में शक नहीं। आज देहात के अन्दर 50 फीसदी जो जनता रहती है, जिस के पास अपनी जमीन नहीं है, और बड़े बड़े जर्मीदागों के वहाँ काम करती है, उस को उस का मुआवजा अगर वास्तव में देखें तो इतना मिलता है कि जिस में मुश्किल से ही पेट भर सके। मैं सदन को वह बात बताऊंगा जो दो, तीन महीने पहले मैंने एक आदमी को देखा था जिसके दो बच्चे थे और बीबी थी और जब उसने अपनी कृष्ण गाथा सुनायी कि वह 25 र० महीने पर एक जमींदार के यहाँ नौकर था। जब उस के कुछ रिश्तेदार आ गये तो उसने अपने मालिक में कहा कि मुझे अपने रिश्तेदारों के खाने के लिए चाहिये तो उसके मालिक ने उस की कमर में ठोकर मार कर कहा कि तुम्हें खिलाय या तुम्हारे रिश्तेदारों को खिलायें? निकल जाओ यज्ञ मे।

कुछ दोस्तों ने कहा कि जमीन के टुकड़े छोटे से बड़े कर दो। एक तो पहले ही बड़े बड़े टुकड़े लोगों के पास है, और अगर इस से भी बड़े टुकड़े कर दिये गये तो मैं नहीं समझ पाता कि यह हरित क्रान्ति कहा जायगी और कहां लाकर के डुवायेगी? मेरा सुझाव है कि एक परिवार के पास 5 एकड़ जमीन जरूर होनी चाहिए। ये जो मुफ्त की कमाई खाने वाले हैं, जिन के पास एक, एक हजार एकड़ जमीन है, जो अपने हाथ से काम नहीं करते हैं अगर इन को 5 एकड़ जमीन दी जाय तब वह अपने हाथ से काम करेंगे और जानेंगे कि भूख क्या होती है। भाषण यहाँ सभी दे सकते हैं, तकरीरें यहाँ बड़ी अच्छी होती हैं, मगर अमलियत क्या है इसको कोई नहीं जानता। आज हरित क्रान्ति भूखे रहने वालों के ऊपर है। प्रत्येक गांव के अन्दर 50 प्रतिशत जनता ऐसी है जिस के पास जमीन नहीं है और एक, दो ६० रोज पर काम करती है। मैं नहीं समझ पाता कि

[श्री टी० सोहनलाल]

सरकार ने उन के बारे में भी कभी सोचा है कि नहीं।

यहां कहा जाता है कि अनाज के मूल्य इस लिए नहीं गिराते क्योंकि यह पैदा नहीं होगा। कम से कम उन के लिए तो कम होने चाहिये जो पैदा करते हैं। आज दो रुपये रोज कमाने वाला भी 40 रु० मन का गेहूँ खाता है और 1,000 रु० रोज कमाने वाला भी उसी भाव का गेहूँ खाता है। यह कहाँ का समाजवाद है? इस मूल्य का फायदा उस को है जो कुछ काम नहीं करता और जो मौज उड़ाता है। गरीबों को फायदा नहीं हुआ।

अब मैं कुछ बातें सफेद क्रान्ति की बतलाना चाहता हूँ। मेरा क्षेत्र दिल्ली का करौल बाग है, जिस में हरित क्रान्ति नहीं, बल्कि सफेद क्रान्ति होती है। और वह है दिल्ली मिल्क स्कीम, जिम को 1959 के अन्दर चालू किया गया और यह सोच कर चालू किया गया कि दिल्ली की जनता बढ़ती जा रही है, उस को भी दूध मिलना चाहिए। मगर साढ़े ग्यारह साल के अन्दर उस दिल्ली मिल्क स्कीम ने 5 करोड़ रु० का घाटा दिया है। जब कि बटर आयल, और मिल्क पाउडर बाहर से कुछ कम दाम पर मिलता है, और कुछ अनुदान के तौर पर मिलता है गरीबों के लिए ताकि उन को सस्ती दूध की बोतल मिले। मगर वह गरीबों को सस्ते दाम पर नहीं मिल पाता, और जो बड़े बड़े अफसर उस में बैठे हुए हैं वे गड़बड़ कर रहे हैं। इस के बारे में लिखा भी गया, माननीय शिंदे साहब कहते हैं कि हम हर बात की मुनबाई करते हैं, मगर जिस आदमी ने वहाँ की गड़बड़ के बारे में बताया उसी को उस मिल्क स्कीम से निकाल दिया गया इसलिए कि उस ने बड़े बड़े अफसरों की पोल खोली थीं।

लेखा जोखा समिति ने भी अपनी रिपोर्ट के अन्दर यह बताया है कि दिल्ली मिल्क स्कीम के अन्दर बड़ी गड़बड़ हो रही है। इस वक्त भी 14 टन मक्खन सड़ रहा है, मगर बेचा नहीं गया

और 100 कनस्टर टीन धी के भी सड़ रहे हैं। वहाँ जो मीटरें हैं उन की कोई गिनती करने वाला नहीं कि कितनी खराब हैं और कितनी अच्छी हैं।

इसी तरह से पुर्जों की बात है। पुर्जे आये नहीं और बताया यह गया कि पुर्जे आ गये हैं और चोरी चले गये हैं। पटेल नगर थाने के अन्दर रिपोर्ट करायी गयी मगर आज तक पुलिस को एक पुर्जे का भी पता नहीं चला कि चोरी गये तो किस के पास है। और जब शिकायत की गयी तथा पूरी जानकारी दी गयी तथा किस अफसर ने यह शिकायत की उसने वह भी लिखा कि इसमें से अगर एक चीज भी गलत निकल जाय तो मुझे गोली से उड़ा दिया जाय। आज उसी अफसर को इन बड़े-बड़े अफसरों ने जो मिलकर गवन करते हैं, नौकरी से निकाल दिया है और वह आदमी धक्के खा रहा है। मैं नहीं समझता कि इस तरह की गड़बड़ियों की तरफ मंत्री महोदय का ध्यान जाता है कि नहीं। होता यह चाहिये कि जो आदमी सच्ची बात बताये उसकी जाच कगानी चाहिये और अगर वह गलत बात कहता है तो उसको सजा देनी चाहिये। लेकिन अगर उसकी बात सही है तो उसको कुछ न कुछ प्रोत्साहन जरूर मिलना चाहिये। मगर यहाँ पर ऐसा नहीं हो रहा है। यहाँ पर कुछ अफसर जो चापलूस हैं और मंत्रियों के चारों तरफ चलते हैं वे ही उस का फायदा उठा लेते हैं।

MR. DEPUTY-SPEAKER : He can write these things in more detail and hand it over to the Minister. I am making this suggestion because he is making important points.

श्री टी० सोहन लाल : अगर उपाध्यक्ष महोदय, समय नहीं है तो मैं बैठ जाता हूँ। पर मैं इतना जरूर कहूँगा कि जब समाजवाद की बातों को कहते हैं तो यह देखना पड़ेगा कि कहां-कहां गड़बड़ है और जो आदमी गड़बड़ करते हैं उनको उचित सजा दी जाये। मैंने इस बारे में काफी पत्र लिखे हैं। वह साहब यहाँ पर नहीं हैं, लेकिन अगर वाकई मैं उन्होंने ऐसा किया है तो मैं चाहूँगा कि इसकी जांच करायी जाय। और

अगर गलत निकलता है तो मैं भी सजा पाने के लिये तैयार हूँ। लेकिन अगर वे बाने गरी है तो उन अधिकारियों को जो इम गडबडी के लिये जिम्मेदार है उनको आप कानून के मुताबिक सजा दें।

इन शब्दों के साथ मैं आप को धन्यवाद देता हूँ कि आपने मुझे बोलने का अवसर दिया।

श्री गंगा चरण दीक्षित (खडवा) : उपाध्यक्ष महोदय, अगर भारतवर्ष की अर्थ-व्यवस्था को हम देखें तो यह कहने में कोई अनिश्चय नही होगी की कृषि उमका मेगडड है। किसी भी देश की सामाजिक और आर्थिक स्थिरता उम देश की भूमि की उत्पादक शक्ति पर अवलम्बित रहा करती है। यदि भूमि की उत्पादक शक्ति में हलाम आरम्भ हो जाता है तो उम देश की आर्थिक और सामाजिक स्थिरता में भी कुछ हेरफेर आरम्भ हो जाता है। कृषि क्षेत्र एक आर्थिक व्यवस्था भारतवर्ष के लिए नही है। यह एक सम्पत्ति भी है। कृषि का अर्थेजी शब्द एकिकलचर है। एकिकलचर में भी यह ध्वनि निकलनी है कि कृषि केवल एक हमारी अर्थ-व्यवस्था ही नही है बल्कि एक जीवन दर्शन और जीवन प्रणाली भी है। वह प्रचार और प्रसार में कोमो दूर रहती है। जो आन्दोलनों के उपागक हे या जो आन्दोलन करने में विश्वास रखते है उनको पता ही होगा कि जितने भी आन्दोलन इम देश में होते है वे समाज के नाम से, धर्म के नाम में, सम्प्रदाय के नाम से या राजनीति के नाम से होते है। उन आन्दोलनों में कोई भी समाज शामिल हो लेकिन कृषि समाज उममें शामिल नही होगा है। उन आन्दोलनों के साथ कृषि समाज की महानुभूति भी नही रहती है। इसलिए सब बातों को यदि हम लक्ष्य करके देखे तो उम देश के लिए आवश्यक यह होगा कि हमारी संस्कृति की रक्षा के लिए और जीवन प्रणाली की रक्षा के लिए कृषि पर विशेष ध्यान दिया जाए।

यह सही है कि अपनी भूमि के लिए हमने कस्य, इशामला मालरुम शब्दों का प्रयोग किया है और इसका गान भी हम गाने हैं। लेकिन

उमके साथ साथ यह भी सही है कि भिक्षां देहि, भिक्षां देहि का पात्र लेकर हम विदेशों में भी घूमते थे। यह खुशी की बान है कि अब यह अवसर नखरीक आता दिखाई देता है कि हम निकट भविष्य में ही अन्न के मामले में आत्म निर्भर होने जा रहे हैं। उमके लिए कृषि मन्त्रालय धन्यवाद का पात्र है।

उपाध्यक्ष महोदय, आप देखें कि 1801 से लेकर 1901 तक हमारे देश में 31 अकाल पड़े और उनमें चार करोड़ लोग काल कवलित हुए। आज खाद्य और कृषि मन्त्रालय ने मौ मौ रूपमें मन के भाव में गेहूँ खरीद कर भी एक भी आदमी को काल कवलित नही होने दिया है। कोई भी यह नही कह सकता है कि ऐसी परिस्थिति में भी कोई आदमी काल कवलित हुआ है। 1945-46 में बंगाल में जो अकाल पडा था उम में डेड मिलियन लोग काल कवलित हुए थे। लेकिन उम के बाद में उम मन्त्रालय ने हम से उम तरह की दुर्घटनाओं में बचाया है।

मैं निवेदन करना चाहता हूँ कि इस तथ्य कभी भी इम विषय पर ध्यान देने है तो मानवीय चानुर्य और कर्मणा शक्ति पर ध्यान ज्यादा नही देते, हम भौतिक पूजी पर ज्यादा अवलम्बन करते है। मानवीय पूजी की तरफ हमारा ध्यान नही जाता है। जापान को आप देखें। 1946 में जापान की अथ व्यवस्था सिन्न भिन्न हो गई थी। लेकिन वहा पर साठ लाख काशनकारी ने कृषि शिक्षा के बल पर इतना अनाज पैदा कर दिखाया है कि आज दस करोड़ आर्दाभियों का वे पालन-पोषण कर रहे हैं। वहा पर नीम राष्ट्रीय विश्व-विद्यालय है जिन में कृषि विभाग खुले हुए है और कृषि शिक्षा पढाई जाती है। उन में से छः हजार प्रतिवर्ष निकलते है। इमके अलावा वहा पर 1960 तक सीनियर कृषि हाई स्कूल स्तर पर 830 सीनियर हाई स्कूल थे जिन में से उनमठ हजार विद्यार्थी 1960 तक कृषि की शिक्षा प्राप्त करके बाहर निकले थे और जिनमें तीन-बर्षीय व्यावसायिक शिक्षा दी जाती थी। आज हमारे मंत्री महोदय कहते हैं कि हमारे देश में सोलह कृषि विश्वविद्यालय है। लेकिन आप देश की आबादी

[श्री गंगा चरण दीक्षित]

को देखें। 55 करोड़ हमारे देश की आबादी है। जापान का क्षेत्रफल राजस्थान से कुछ ही बड़ा है। आज वहाँ विद्यालयों में कृषि पर अधिक ध्यान दिया जाता है। मैं निवेदन करना चाहता हूँ कि यह तो सही है कि हम गतिशील हैं लेकिन हमारी गति में तीव्रता आनी चाहिए। मानव पूँजी की तरफ हमारा ध्यान ज्यादा जाना चाहिए। पूँजी को सकुचित अर्थों में नहीं लिया जाना चाहिये। उस से केवल भौतिकवाद ही नहीं, उस में मानवता भी आती है। जो पंचवर्षीय योजनायें हमने बनाई हैं उन में हमारा लक्ष्य केवल यह नहीं था कि हम अधिक अन्न पैदा करें, हमारा लक्ष्य यह भी था कि बेहतर आदमी पैदा हो। हम चाहते थे कि भारत में रहने वाले प्रत्येक नागरिक का मानवीय विकास भी हो। आज हम केवल भौतिक पूँजी की तरफ ही न दौड़े। शिक्षा की तरफ भी हम दौड़े। प्रथम योजना में हमने देखा है कि हमने मानव पूँजी की तरफ उतना ध्यान नहीं दिया जितना देना चाहिए था। प्रथम योजना और बाद की दो योजनाओं में हमने कृषि को भी वह स्थान नहीं दिया था जो देना चाहिए था। आज हम देखते हैं कि हमने चौथी योजना में कृषि का उच्चतम स्थान दिया है। इसके लिए मैं आपको धन्यवाद देता हूँ। यदि हम देश की उन्नति करना चाहते हैं, यदि देश का हम कल्याण करना चाहते हैं तो हमें कृषि की ओर विशेष ध्यान देना होगा। अगर हमने ऐसा नहीं किया और समय रहते ऐसा नहीं किया तो आने वाला इतिहासकार हम को कोसेगा कि हमने सुन्दर मौका अपने हाथ से खो दिया।

MR DEPUTY SPEAKER Shri A C Das absent—

श्री जगन्नाथ घोड़े (नागपुर) जो गैर हाजिर हैं उनका बचा हुआ वक्त हमें दे दीजिये।

MR DEPUTY SPEAKER If there are no more speakers from the party to which the time is allotted But they have a long list Shri Tayyabji

SHRIMATI LAKSHMIKANTHAMMA (Khammam) : Andhra Pradesh is an agricul-

tural State Not a single Member from that State has spoken Specially on a subject like this, at least, the Members should be called State-wise Not a single Member from Andhra Pradesh has spoken

MR DEPUTY SPEAKER · I agree. But the difficulty is that the list of names of Members from your party is not given State-wise. if they do that, it will help me.

SHRIMATI LAKSHMIKANTHAMMA
You can direct them

MR DEPUTY SPEAKER That is right But it is difficult for me Shri Tayyabji

श्री तैयब हुसैन खाँ (गुडगाव) हमारे देहातो में जो ररल इंडस्ट्रिज है, उसको सब से पहले आपको खत्म करना चाहिए। जो कर्ज काश्तकारों पर है और खास तौर पर छोटे काश्तकारों पर है, या जिन के पाग जमीन नहीं है या बहुत कम जमीन है, वे बहुत ज्यादा इन कर्जों के नीचे दबे हुए हैं और उनको बहुत ज्यादा सूद इस कर्जों पर अदा करना पड़ता है। खास तौर पर मैं अपने जिले गुडगाव की बात आपको बतलाता हूँ। यह कहा जाता है कि वहाँ बहुत तरक्की हुई है, वहाँ इंडस्ट्री भी है लेकिन वहाँ साहूकार के पजे के नीचे जो आम आदमी है, जो छोटा काश्तकार है और खास तौर से जो बेजमीन लोग हैं, वे बहुत ज्यादा दबे हुए हैं। शायद हिन्दुस्तान में सूद की शरह इतनी ज्यादा कहीं नहीं होगी जितनी वहाँ है। हमारे यहाँ पर सौ रुपये पर साल का साठ रुपये सूद किया जाता है। सूद तक वे भ्रदा नहीं कर पाते हैं, असल भ्रदा करने की बात तो दूर रही। इस मामले में सब से पहले उनको राहत पहुँचाई जानी चाहिए। अगर उनको इस कर्ज से छुटकारा मिल गया तो वे आगे अपना काम चला सकेंगे। आज होता यह है कि जो कमाई वे लोग करते हैं वह सूद की अदायगी से ही चली जाती है। जो पैसा उस के पास आता है वह उस में चला जाता है और आगे जो उसका धंधा है वह बन्द हो जाता है। कर्ज दिलाने का कोओप्रेटिव के जरिये आपको

खास प्रबन्ध करना चाहिये। प्रि-पार्टिशन डेज में कुछ ऐसा कानून था—

श्री के० एन० तिवारी (वंतिया) आपके लोग हमारे यहाँ आ कर फिर यहाँ धंधा करते हैं।

श्री तैयब हुसैन खाँ चरगा तले अन्धेरा है। दिल्ली जोकि हिन्दुस्तान का कैपिटल है, उसकी सरहद पर यह हो रहा है और दलना सूद लिया जा रहा है। आम काश्तकार और खास तौर से बेजमीन लोग आज भी मुगीबत और परेशानी की हालत में हैं। अगर म्यू में उन का छूटकारा न हुआ, तो वे किस तरह से तरक्की करेंगे? मैं वजीर मादब की तवज्जह खास तौर से इस तरफ दिखाना चाहता हूँ कि इन लोगों के लिए वही शरह-सूद होनी चाहिए, जो बोआपरेटिवज और रिजर्व बैंक ने रखी हैं। ऐसा करने पर ही इन लोगों को कुछ ग्लोफ मिलेगा।

जहाँ तक काश्तकार की पैदावार का ताल्लुक है, उस में मालार्द और डिमांड की बात आ जाती है। अनाज पर तो यह उमूल एकदम लागू हो जाता है। काश्तकार जरूरत की वजह से अनाज को बेच देना चाहते हैं। इस माल कहा गया कि चूकि गोडाउन्ज नहीं है, इस लिए हम नहीं खरीदते हैं, या कम दामों पर खरीदेंगे। अगर काश्तकार अपने अनाज को एक दफा मंडी में ले आये, तो उमको वापिस ले जाना उम के लिए मुमकिन नहीं होता है। वह उमको बेच कर ही जाता है। खास तौर से छोटा किमान ही इस की लपेट में आता है, क्योंकि उस की जरूरत इस के बिना पूरी नहीं हो सकती है। उस को कम दाम पर अपना अनाज बेचना पडता है।

इस लिए हमारी स्कीमों से छोटे काश्तकारों को फायदा नहीं पहुंच सका है। न वह कर्ज ले सकता है, न उस के पास ट्रैक्टर खरीदने के लिए पैसा है और न वह ट्र्यूबेल लगा सकता है। अभी तक बड़े काश्तकारों को ही फायदा हुआ है। इस लिए जो छोटे काश्तकार या गावों में रहने

वाले बेजमीन मजदूर हैं, उन की तरफ खास तवज्जह देने की जरूरत है।

आज मिर्फ काश्तकारी से ही काम नहीं चलने वाला है। जमीन पर बोझ बहुत बढ़ गया है। और जमीन कोई रबर तो है नहीं कि उमको खींच कर बड़ा दिया जाये। इस लिए गावों के मजदूर अपने बच्चों को लेकर मजदूरी के लिए बाहर निकलते हैं। बाहर उनकी जो हालत होती है, उससे सभी वाक्फ है। इस लिए जरूरत इस बात की है कि छोटे काश्तकारों और बेजमीन मजदूरों के लिए गावों में ही छोटे-छोटे धंधे और दस्तकारिया खोली जाये, ताकि वे वही अपना गुजारा कर सकें।

बजट में मार्जिनल फार्मर्ज के लिए सिर्फ तीग करोड़ रुपये रखे गये हैं। यह रकम बहुत थोटी है। यह एक नैशनल लेवल का प्राबलम है, इस लिए इसके लिए ज्यादा एलाटमेंट होना चाहिए। यह सबजेक्ट नान-कान्ट्रावर्शल है। जब हम कहते हैं कि अम्मी फीगदी जनना देहात में रहनी है, तो फिर यह देखने की बात है कि हम उमके लिए क्या एलाटमेंट करते हैं। जब हमारे अम्मी फीसदी लोग देहात में रहते हैं और जमीन पर मुनहस्मिर हैं, तो इस तरफ खास तवज्जह देने की जरूरत है।

ट्रैक्टरों की बहुत ब्लैक चल रही है। जिन सूबों में ट्रैक्टरों की माग नहीं है, उनको भी उतने ही ट्रैक्टर दे दिये जाते हैं और जिन सूबों में ट्रैक्टरों की माग है, उनको भी उतने ही दिये जाते हैं। इस तरफ तवज्जह देने की जरूरत है।

जैसा कि कल भी कहा गया है, चूकि अब मारीडन गोरेम कम्पनीज नैशनलाइज हो गई है इसलिए फ्राप इनशोरेंस करने में कोई दिक्कत नहीं होनी चाहिए।

फाजिलका और अबोहर के एरिया में काटन होता है। वह बहुत बड़ा एरिया है और इस वक्त अडर डिस्पूट है। चूकि पंजाब गवर्नमेंट

گورنمنٹ کے لئے ہے۔ اس پر اب اپنی گورنمنٹ کانٹرول ہے۔ میرے
 مطلقہ میں ہمہ گیر ہے۔ بٹول تیزو پر تھو کہ اور نئے تحصیل میں اس لاپائی جاتا ہے۔ سارا
 یہ پارس پر لایا گیا ہے۔ پھر گورنمنٹ کے معاہدوں کے آئینا دیا جاتا ہے۔ یہ کہ اس نام پر
 نوئی گورنمنٹ کانٹرول ہے۔ اس کی ڈسریس یوٹی گورنمنٹ کی ہے۔ لیکن وہ ان کی سلسلے کو
 صاف کر کے لئے ہم جس اٹھان ہے ہم گورنمنٹ نے پہلے ہی لکھا ہے کہ اس پر اور پانی
 کانٹرول اس کو دے دیا جائے اگر اس کا جانے کار نہیں، مافی آبیان دے کہیں گے جتنا
 کہہ رہا ہوں وہ سول کو داتا ہے
 آفر میں اب پھر کہہ چکا ہوں کہ موٹے کا نتیجہ رخصت دے رہے ہیں۔ ہمیں اور ابھی
 جب ان کو کوئی نامہ نہیں لایا ہے۔ اس کو راحت دینا ہے کہ لئے ضروری قدم اٹھا سکتے
 ہیں یہ نہیں دے سکتے

Padma Shri was given to the husband whereas it was the wife who had toiled and worked and done everything.

Coming to my State, in Telengana and Rayalaseema where there is no possibility of undertaking any major irrigation schemes, ground-water survey should be made and more machinery for tube-wells such as rigs and drills should be provided. It is annoying to find that applications in this regard are pending for years and years. They are not able to get them. Even the machinery, rigs and other things with the Agro Industries Corporation and others are lying idle. There was a question in this very House about tractors some years back. Most of these things are lying idle because there are no spare parts and they do not undertake repairs and other work. What is the number of applications in different States? How much has Government been able to supply?

SHRIMATI LAKSHMIKANTHAMMA Khamman): I thank you very much for the time that you have kindly given me.

Somebody shouted 'Revolution, revolution.' Then, the man who heard it went outside with a dagger only to find that it was only a green revolution. This green revolution which has been started should go on rigorously so that it reaches everybody and all facilities are given to the agriculturists, and there is another revolution to follow it. Pandit Jawaharlal Nehru said that there are revolutions and revolutions, and you can judge a revolution by the social, political and economic status that a woman occupies as a result thereof.

The other day, there was a question regarding tubewells in Bihar. There is a vast possibility for exploration of groundwater. What is it that Government is doing? It can do wonders. Then only there can be a revolution in the real sense of the term. Government must get as many rigs and drilling machinery as possible, even from outside. They should expedite this matter.

There has been a long report about the implementation of land reforms and the distribution of lands among the poorer sections and so on. The Constitution has given equal rights to men and women. But so far as the economic status of women is concerned, there are no equal property rights to women. Even the Hindu Succession Act about which there was so much *hulla-gulla* by the Jan Sangh does not give it.

In Andhra Pradesh, only 26.8 per cent of the villages are electrified. Of the 27,307 inhabited villages, only 7,307 are electrified. Of the 4,55,723 wells, only in 1,57,644 are pumping sets in operation. Even for electrifying 50 per cent of the villages, at least Rs. 110 crores are needed. The allotment in the Fourth Plan is only Rs. 15 crores, out of which Rs. 10 crores are already exhausted. For the remaining years of the Plan, there are only Rs. 45 crores. The conditions laid down by the Agriculture Corporation are not capable of being fulfilled. They insist on a report on water in each well to be sent. I do not think it is feasible. They also insist on an 18 per cent return on the investment. This is also not possible.

AN HON. MEMBER: Let her not use that word.

SHRIMATI LAKSHMIKANTHAMMA: Is it a bad word? Then I shall not use it. The Hindu Succession Act should further be amended to give equal property rights to women. I know that women are very good agriculturists. Especially in agriculture, it is mostly women labour that is employed. But the equal wages for equal work which the Constitution guarantees is not being given to women, and women are still getting very low wages for their labour. I know instances where very good women agriculturists do all the job there. When most of us are here, probably the women are doing the job there in the fields. I know of an instance where

Another point regarding Andhra Pradesh concerns marine fisheries. Injustice is being done to Andhra on this score. In AP, in the Third Plan Rs. 138 lakhs was allotted and in the Fourth, Rs. 155 lakhs whereas in Madras in

[Shrimati Lakshminanthamma]

the Third Plan, it is Rs 241 lakhs and Rs 455 lakhs in the Fourth, Maharashtra Rs 261 lakhs in the Third Plan and Rs 370 lakhs in the Fourth, For Kerala the corresponding figures are Rs 327 lakhs and Rs 839 lakhs, Mysore nil in the Third Plan and Rs 308 lakhs in the Fourth Plan Other states are making giant strides, there is a vast potential for marine fisheries in Andhra It has got a big coastal area covering Visakhapatnam, Kakinada, Masulipatnam and so on In spite of this, nothing is being done to promote that industry in a big way

Only the other day, we were talking about tobacco export It is a big item of export in Andhra. It is the biggest producer of tobacco in India The Agriculture Department turned down the request for development of that industry Why should they do it ?

Then there is a project for a buffalo breeding centre in Kurnool district, the Vanavasi farm They were satisfied and they said it is feasible But still it is pending with the Government So I request that this should be looked into and expedited This project should be accepted and implemented expeditiously

MR DEPUTY-SPEAKER Shri B N Bhargava Five minutes

SHRI B N BHARGAVA (Ajmer) : I have not spoken in this Lok Sabha so far I cannot complete my speech in five minutes

MR DEPUTY-SPEAKER I cannot go beyond the limit prescribed

SHRI B N BHARGAVA It will not be possible for me to make my speech in five minutes So I sit down

MR DEPUTY-SPEAKER Then he may speak on some other occasion Shri Nagaswar Dwivedy

SHRI R S PANDE (Rajnandgaon) : Before the debate concludes, I want to ask a question regarding fishing

MR. DEPUTY-SPEAKER : It will conclude on Monday.

श्री नायेश्वर द्विवेदी (मछलीसहर) : माननीय उपाध्यक्ष जी मैं कृषि मन्त्रालय की अनुदानों का समर्थन करने के लिये खड़ा हुआ हूँ। इसमें सदेह नहीं है कि कृषि के सम्बन्ध में आजादी के बाद जिस तरह से प्राथमिकता दी जानी चाहिये थी, उस तरह से नहीं दी गई, परिणाम यह हुआ कि हमारे देश को विदेशों से बहुत सा गल्ला मंगा कर खिलाना पड़ा और ऐसी स्थिति आई कि आजादी के बाद हमारा देश जो 10 अरब रुपये का इंग्लैंड का महाजन बना हुआ था, वह अरबों रुपये का कर्जदार बन गया। इस का एक मात्र कारण—एक तो यह कि आजादी के बाद लोगों के खाने-पीने में, रहन-सहन के स्तर में सुधार हुआ और कुछ इस तरह के सूखे और अकाल देश में पड़े, जिन की छाया आजादी के पहले ही देश पर पड़ चुकी थी। सन् 1944 में बंगाल में अकाल पड़ा और वहते हैं कि वहाँ 27 लाख आदमी मरे थे। उस स्थिति के बाद देश को सम्भालने के लिये अन्न के मामले में ज़िम्मेदार से खेती पर ध्यान दिया जाना चाहिये था, उस तरह से नहीं दिया गया और यही कारण है कि पिछले सालों में हमारे देश को इस तरह की परिस्थितियों से गुज़रना पड़ा। फिर भी मैं सरकार को धन्यवाद दूंगा—चाहे बाद में उस तरफ ध्यान गया, लेकिन अब धीरे-धीरे खाद्य की स्थिति सुधरी है और इस बात का सन्तोष है कि अब हम को बाहर से गल्ला नहीं मगवाना पड़ेगा।

हमारा देश दुनिया का सब से पहला देश है जो कृषि प्रधान देश है, यहाँ पर लाखों वर्ष से खेती हीती चली आ रही थी, लेकिन पिछले बहुत दिनों से, खाम तौर से अंग्रेजी राज्य के समय से ही, खेती और सिंचाई के साधनों की बड़ी उपेक्षा हुई, जिसके कारण हमारी यह बुढ़शा हुई और हम अन्न के मामलों में दूसरों का मुह देखने लगे। बहरकाल अब सरकार का ध्यान गया है और अब अच्छे बीज उपलब्ध करने में, सिंचाई के साधन देने में, अच्छे किस्म के औजार का प्रयोग करने में सरकार सहयोग दे रही है। लोगों का ध्यान अब इन चीजों की तरफ जाने

लगा है, लेकिन इन सब बातों के होने हुए भी अन्य क्षेत्रों में जिन तरह की सुविधाएँ दी जा रही हैं, उस तरह की सुविधाएँ आज भी किसानों को नहीं मिल रही हैं। जिस का परिणाम मैं यह देख रहा हूँ कि खेती के काम के लिये, चाहे पढ़े-लिखे लोग हों या गैर-पढ़े-लिखे लोग हों, जाना नहीं चाहते हैं। पढ़े-लिखे लोग खेती को छोड़ कर शहर की तरफ नौकरों के लिये भागे जा रहे हैं। इतना ही होता तो भी कुछ समय में आ जाता, लेकिन जो गैर-पढ़े लिखे लोग हैं वे भी खेती में काम करना पसन्द नहीं कर रहे हैं। जो नौजवान हैं वे शहरों में जाकर शिक्षा चलाना पसन्द करते हैं, लेकिन खेती में काम करना पसन्द नहीं करते हैं। पढ़े लिखे लोग चपरासीगिरी पसन्द करेंगे, प्राइमरी की अव्यापकी पसन्द करेंगे, लेकिन खेती में काम करना पसन्द नहीं करते हैं। नतीजा यह हो रहा है कि खेती पर आज या तो बूढ़े जो नौकरी से रिटायर हो गये हैं कमजोर लोग लगडे लग, विधवा औरतें, जिनके पास कोई महारा नहीं है वे लोग ही खेती में काम करने के लिये रह गये हैं। आज जिन चीजों पर मांसे देश का दायीमदार है, उन की इस तरह से उपेक्षा हो यह विचारणीय विषय है। जब हम खेती पर दतना निर्भर करते हैं तो उसकी तरफ विशेष ध्यान देना चाहिये, जिससे लोगों की प्रवृत्ति खेती की तरफ जाय, पढ़े लिखे लोग खेती में रुचि लें—इस तरह की स्थिति सरकार को पैदा करनी चाहिये।

दूसरी बात गन्ने के सम्बन्ध में कहना चाहता हूँ। किसान गन्ना पैदा करता है, लेकिन कीमत बहुत कम मिलती है। सूखी लकड़ी की कीमत ज्यादा है लेकिन गन्ने की कीमत बहुत कम है। इससे किसानों में निरुत्साह उत्पन्न होता है। इससे संबंधित पचायत विभाग है लेकिन उसके मामले में बड़ी उपेक्षा हो रही है। जिस विकेन्द्रीयकरण की भावना को लेकर हमने पचायतों का निर्माण किया था लेकिन धीरे धीरे हम देखते हैं कि पचायत सेक्रेटरी और पचायत इन्स्पेक्टर के हाथ की वह चीज हो गई है और इसलिए पचायतों का महत्व घटता जा रहा है।

अगर वास्तव में हमें लोकतन्त्र को कायम करना है तो पचायतों को मजबूत करना होगा और इसकी तरफ सरकार का ध्यान अवश्य जाना चाहिए।

15.31 hrs

COMMITTEE OF PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FOURTH REPORT

श्री रामाव र शारम्मी (पटना) मैं प्रस्ताव करता हूँ कि यह मन्त्र गैर सरकारी सदस्यों के विधेयका तथा सक्न्पी सम्बन्धी समिति के चौथे प्रतिवेदन में, जो 14 जुलाई, 1971 को मन्त्रा में प्रस्तुत किया गया था सहमत है।

MR DEPUTY SPEAKER The ques-
tion is

'That this House do agree with the Fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th July 1971

The motion was adopted

15.31 hrs

RESOLUTIONS RE COGNITION TO
PROVISIONAL REVOLUTIONARY
GOVERNMENTS OF SOUTH
VIETNAM, ETC—Contd

MR DEPUTY SPEAKER We shall now take up further discussion on the resolution moved by SHRI A K Gopalan on the 2nd July 1971. Two hours were allotted, 10 minutes were taken. One hour and 50 minutes are left. Mr Gopalan has not finished his speech.

SHRI A K GOPALAN (Palghat) I had only just begun that day I will not take more than 10 minutes or so

15.32 hrs.

[SHRI K. N TIWARY in the Chair]